



The List established and maintained pursuant to Security Council res. 1718 (2006)

Generated on: 18 June 2023

"Generated on refers to the date on which the user accessed the list and not the last date of substantive update to the list. Information on the substantive list updates are provided on the Council / Committee's website."

Composition of the List

The list consists of the two sections specified below:

A. Individuals

B. Entities and other groups

Information about de-listing may be found at:

<https://www.un.org/securitycouncil/ombudsperson>(for res. 1267)

<https://www.un.org/securitycouncil/sanctions/delisting>(for other Committees)

<https://www.un.org/securitycouncil/content/2231/list>(for res. 2231)

A. Individuals

KPi.001 Name: 1: YUN 2: HO-JIN 3: na 4: na

Title: na **Designation:** Director of Namchongang Trading Corporation **DOB:** 13 Oct. 1944 **POB:** na **Good quality a.k.a.:** Yun Ho-chin **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 (amended on 26 Jul. 2022) **Other information:** Director of Namchongang Trading Corporation; oversees the import of items needed for the uranium enrichment program.

KPi.002 Name: 1: RI 2: JE-SON 3: na 4: na

Title: na **Designation:** Minister of Atomic Energy Industry since April 2014. **DOB:** 1938 **POB:** na **Good quality a.k.a.:** Ri Che-son **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 16 Jul. 2009 (amended on 30 Jul. 2014) **Other information:** Minister of Atomic Energy Industry since April 2014. Former Director of the General Bureau of Atomic Energy (GBAE), chief agency directing DPRK's nuclear program; facilitated several nuclear endeavors including GBAAE's management of Yongbyon Nuclear Research Center and Namchongang Trading Corporation.

KPi.003 Name: 1: HWANG 2: SOK-HWA 3: na 4: na

Title: na **Designation:** Director in the General Bureau of Atomic Energy (GBAE) **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 16 Jul. 2009 **Other information:** Director in the General Bureau of Atomic Energy (GBAE); involved in DPRK's nuclear program; as Chief of the Scientific Guidance Bureau in the GBAAE, served on the Science Committee inside the Joint Institute for Nuclear Research.

KPi.004 Name: 1: RI 2: HONG-SOP 3: na 4: na

Title: na **Designation:** Former director, Yongbyon Nuclear Research Center, and Head of Nuclear Weapons Institute **DOB:** 1940 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 (amended on 9 Jul. 2018, 26 Jul. 2022)

Other information: Former director, Yongbyon Nuclear Research Center, oversaw three core facilities that assist in the production of weapons-grade plutonium: the Fuel Fabrication Facility, the Nuclear Reactor, and the Reprocessing Plant.

KPi.005 Name: 1: HAN 2: YU-RO 3: na 4: na

Title: na **Designation:** Director of Korea Ryongaksan General Trading Corporation **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 16 Jul. 2009 **Other information:** Director of Korea Ryongaksan General Trading Corporation; involved in DPRK's ballistic missile program.

KPi.006 Name: 1: PAEK 2: CHANG-HO 3: na 4: na

Title: na **Designation:** Senior official and head of the satellite control center of Korean Committee for Space Technology **DOB:** 18 Jun. 1964 **POB:** Kaesong, Democratic People's Republic of Korea **Good quality a.k.a.:** a) Pak Chang-Ho b) Paek Ch'ang-Ho **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 381420754, issued on 7 Dec. 2011 (Expires on 7 Dec. 2016) **National identification no:** na **Address:** na **Listed on:** 22 Jan. 2013 **Other information:** Senior official and head of the satellite control center of Korean Committee for Space Technology.

KPi.007 Name: 1: CHANG 2: MYONG-CHIN 3: na 4: na

Title: na **Designation:** General Manager of the Sohae Satellite Launching Station and head of launch center at which the 13 April and 12 December 2012 launches took place. **DOB:** a) 19 Feb. 1968 b) 1965 c) 1966 **POB:** na **Good quality a.k.a.:** Jang Myong-Jin **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 22 Jan. 2013 **Other information:** General Manager of the Sohae Satellite Launching Station and head of launch center at which the 13 April and 12 December 2012 launches took place.

KPi.008 Name: 1: RA 2: KY'ONG-SU 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank (TCB) official **DOB:** 4 Jun. 1954 **POB:** na **Good quality a.k.a.:** a) Ra Kyung-Su b) Chang Myong Ho c) Chang Myo'ng-Ho d) Chang Myong-Ho **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 645120196, issued in Democratic People's Republic of Korea **National identification no:** na **Address:** na **Listed on:** 22 Jan. 2013 (amended on 2 Mar. 2016, 26 Jul. 2022) **Other information:** Ra Ky'ong-Su is a Tanchon Commercial Bank (TCB) official. In this capacity he has facilitated transactions for TCB. Tanchon was designated by the Committee in April 2009 as the main DPRK financial entity responsible for sales of conventional arms, ballistic missiles, and goods related to the assembly and manufacture of such weapons.

KPi.009 Name: 1: KIM 2: KWANG-IL 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank (TCB) official **DOB:** 1 Sep. 1969 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** PS381420397, issued in Democratic People's Republic of Korea **National identification no:** na **Address:** na **Listed on:** 22 Jan. 2013 **Other information:** Kim Kwang-il is a Tanchon Commercial Bank (TCB) official. In this capacity, he has facilitated transactions for TCB and the Korea Mining Development Trading Corporation (KOMID). Tanchon was designated by the Committee in April 2009 as the main DPRK financial entity responsible for sales of conventional arms, ballistic missiles, and goods related to the assembly and manufacture of such weapons. KOMID was designated by the Committee in April 2009 and is the DPRK's

primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPi.010 Name: 1: YO'N 2: CHO'NG NAM 3: na 4: na

Title: na **Designation:** Chief Representative for the Korea Mining Development Trading Corporation (KOMID) **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 7 Mar. 2013 **Other information:** Chief Representative for the Korea Mining Development Trading Corporation (KOMID). The KOMID was designated by the Committee in April 2009 and is the DPRK's primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPi.011 Name: 1: KO 2: CH'O'L-CHAE 3: na 4: na

Title: na **Designation:** Deputy Chief Representative for the Korea Mining Development Trading Corporation (KOMID) **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 7 Mar. 2013 **Other information:** Deputy Chief Representative for the Korea Mining Development Trading Corporation (KOMID). The KOMID was designated by the Committee in April 2009 and is the DPRK's primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPi.012 Name: 1: MUN 2: CHO'NG-CH'O'L 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank (TCB) official **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** C/O Tanchon Commercial Bank, Saemaoul 1-Dong, Pyongchon District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 7 Mar. 2013 (amended on 26 Jul. 2022) **Other information:** Mun Cho'ng-Ch'o'l is a TCB official. In this capacity he has facilitated transactions for TCB. Tanchon was designated by the Committee in April 2009 is the main DPRK financial entity for sales of conventional arms, ballistic missiles, and goods related to the assembly and manufacture of such weapons.

KPi.013 Name: 1: CHOE 2: CHUN-SIK 3: na 4: na

Title: na **Designation:** a) Director of the Second Academy of Natural Sciences (SANS) b) Former head of the DPRK's long-range missile program **DOB:** 12 Oct. 1954 **POB:** na **Good quality a.k.a.:** a) Choe Chun Sik b) Ch'oe Ch'un Sik **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** Choe Chun-sik was the director of the Second Academy of Natural Sciences (SANS) and was the head of the DPRK's long-range missile program.

KPi.014 Name: 1: CHOE 2: SONG IL 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank Representative **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** a) 472320665 (Expires 26 Sep. 2017) b) 563120356 **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 1 Jun. 2017) **Other information:** Served as the Tanchon Commercial Bank representative in Vietnam.

KPi.015 Name: 1: HYON 2: KWANG IL 3: na 4: na

Title: na **Designation:** Department Director for Scientific Development at the National Aerospace Development Administration **DOB:** 27 May 1961 **POB:** na **Good quality a.k.a.:** Hyon Gwang Il **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.016 Name: 1: JANG 2: BOM SU 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank Representative in Syria **DOB:** 15 Apr. 1957 **POB:** na **Good quality a.k.a.:** a) Jang Pom Su b) Jang Hyon U born 22 Feb. 1958 **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 5 Aug. 2017) **Other information:** Pursuant to Resolution 2371(2017) the Security Council added the following information: New AKA: Jang Hyon U with date of birth 22 February 1958 and diplomatic passport number 836110034, which expires on 1 January 2020.

KPi.017 Name: 1: JANG 2: YONG SON 3: na 4: na

Title: na **Designation:** Korea Mining Development Trading Corporation (KOMID) Representative **DOB:** 20 Feb. 1957 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** Democratic People's Republic of Korea number 563110024 **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 1 Jun. 2017, 26 Jul. 2022) **Other information:** Served as the KOMID representative in Iran.

KPi.018 Name: 1: JON 2: MYONG GUK 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank Representative in Syria **DOB:** 18 Oct. 1976 **POB:** na **Good quality a.k.a.:** a) Cho'n Myo'ng-kuk b) Jon Yong Sang born 25 Aug. 1976 **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 4721202031 (Expires 21 Feb. 2017) **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 5 Aug. 2017) **Other information:** Pursuant to Resolution 2371(2017) the Security Council added the following information: New AKA: Jon Yong Sang with date of birth 25 August 1976 and diplomatic passport number 836110035, which expires on 1 January 2020.

KPi.019 Name: 1: KANG 2: MUN KIL 3: na 4: na

Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** a) Jiang Wen-ji b) Jian Wenji **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** PS 472330208 (Expires 4 Jul. 2017) **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** Kang Mun Kil has conducted nuclear procurement activities as a representative of Namchongang, also known as Namhung.

KPi.020 Name: 1: KANG 2: RYONG 3: na 4: na

Title: na **Designation:** Korea Mining Development Trading Corporation (KOMID) Representative in Syria **DOB:** 21 Aug. 1969 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.021 Name: 1: KIM 2: JUNG JONG 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank Representative **DOB:** 7 Nov. 1966 **POB:** na **Good quality a.k.a.:** Kim Chung Chong **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** a) 199421147 (Expired 29 Dec. 2014) b) 381110042 (Expired 25 Jan. 2016) c) 563210184 (Expires 18 Jun. 2018) **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 1 Jun. 2017) **Other information:** Served as the Tanchon Commercial Bank representative in Vietnam.

KPi.022 Name: 1: KIM 2: KYU 3: na 4: na

Title: na **Designation:** Korea Mining Development Trading Corporation (KOMID) External Affairs Officer **DOB:** 30 Jul. 1968 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.023 Name: 1: KIM 2: TONG MY'ONG 3: na 4: na

Title: na **Designation:** President of Tanchon Commercial Bank **DOB:** a) 1964 b) 28 Aug. 1962 **POB:** na **Good quality a.k.a.:** a) Kim Chin-So'k b) Kim Tong-Myong c) Kim Jin-Sok d) Kim Hyok-Chol e) Kim Tong-Myo'ng f) Kim Tong Myong g) Kim Hyok Chol **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** Democratic People's Republic of Korea number 290320764 **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** Kim Tong My'ong is the President of Tanchon Commercial Bank and has held various positions within Tanchon Commercial bank since at least 2002. He has also played a role in managing Amrogang's affairs.

KPi.024 Name: 1: KIM 2: YONG CHOL 3: na 4: na

Title: na **Designation:** KOMID Representative **DOB:** 18 Feb. 1962 **POB:** na **Good quality a.k.a.:** a) Kim Yong-Chol b) Kim Young-Chol c) Kim Young-Cheol d) Young-Chul **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** Democratic People's Republic of Korea number 472310168 **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 (amended on 1 Jun. 2017, 26 Jul. 2022) **Other information:** Served as the KOMID representative in Iran.

KPi.025 Name: 1: KO 2: TAE HUN 3: na 4: na

Title: na **Designation:** Tanchon Commercial Bank Representative **DOB:** 25 May 1972 **POB:** na **Good quality a.k.a.:** Kim Myong Gi **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563120630 (Expires 20 Mar. 2018) **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.026 Name: 1: RI 2: MAN GON 3: na 4: na

Title: na **Designation:** Minister of the Munitions Industry Department **DOB:** 29 Oct. 1945 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** PO381230469 (Expires 6 Apr. 2016) **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.027 Name: 1: RYU 2: JIN 3: na 4: na

Title: na **Designation:** KOMID Representative in Syria **DOB:** 7 Aug. 1965 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563410081 **National identification no:** na **Address:** na **Listed on:** 2 Mar. 2016 **Other information:**

KPi.028 Name: 1: YU 2: CHOL U 3: na 4: na

Title: na **Designation:** Director of the National Aerospace Development Administration **DOB:** 8 Aug. 1959 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:**

KPi.029 Name: 1: PAK 2: CHUN 3: IL 4: na

Title: na **Designation:** Served as DPRK Ambassador to Egypt **DOB:** 28 Jul. 1954 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563410091 **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 (amended on 30 Jun. 2022) **Other information:** Pak Chun Il has served as the DPRK Ambassador to Egypt and provides support to KOMID. He concluded his tour of duty and left Egypt on 15 November 2016.

KPi.030 Name: 1: KIM 2: SONG CHOL 3: 4: na

Title: na **Designation:** na **DOB:** a) 26 Mar. 1968 b) 15 Oct. 1970 **POB:** na **Good quality a.k.a.:** Kim Hak Song **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** a)

381420565 **b)** 654120219 **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:** Kim Song Chol is a KOMID official that has conducted business in Sudan on behalf of KOMID's interests.

KPi.031 Name: 1: SON 2: JONG HYOK 3: 4: na

Title: na **Designation:** na **DOB:** 20 May 1980 **POB:** na **Good quality a.k.a.:** Son Min **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:** Son Jong Hyok is a KOMID official that has conducted business in Sudan on behalf of KOMID's interests.

KPi.032 Name: 1: KIM 2: SE GON 3: 4: na

Title: na **Designation:** na **DOB:** 13 Nov. 1969 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** PD472310104 **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:** Kim Se Gon works on behalf of the Ministry of Atomic Energy Industry.

KPi.033 Name: 1: RI 2: WON HO 3: 4: na

Title: na **Designation:** DPRK Ministry of State Security Official **DOB:** 17 Jul. 1964 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 381310014 **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:** Ri Won Ho is a DPRK Ministry of State Security Official stationed in Syria supporting KOMID.

KPi.034 Name: 1: JO 2: YONG CHOL 3: 4: na

Title: na **Designation:** DPRK Ministry of State Security Official **DOB:** 30 Sep. 1973 **POB:** na **Good quality a.k.a.:** Cho Yong Chol **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:** Jo Yong Chol is a DPRK Ministry of State Security Official stationed in Syria supporting KOMID.

KPi.035 Name: 1: KIM 2: CHOL SAM 3: 4: na

Title: na **Designation:** Representative for Daedong Credit Bank (DCB) **DOB:** 11 Mar. 1971 **POB:** na **Good quality a.k.a.:** Jin Tiesan (金铁三) **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** Democratic People's Republic of Korea number 645120378 **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 (amended on 26 Jul. 2022) **Other information:** Kim Chol Sam is a representative for Daedong Credit Bank (DCB) who has been involved in managing transactions on behalf of DCB Finance Limited. As an overseas-based representative of DCB, it is suspected that Kim Chol Sam has facilitated transactions worth hundreds of thousands of dollars and likely managed millions of dollars in DPRK related accounts with potential links to nuclear/missile programs.

KPi.036 Name: 1: KIM 2: SOK CHOL 3: 4: na

Title: na **Designation:** a) Acted as the DPRK Ambassador to Burma b) KOMID facilitator **DOB:** 8 May 1955 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 472310082 **National identification no:** na **Address:** Myanmar **Listed on:** 30 Nov. 2016 (amended on 26 Jul. 2022) **Other information:** Kim Sok Chol acted as the DPRK Ambassador to Burma and he operates as a KOMID facilitator. He was paid by KOMID for his assistance and arranges meetings on behalf of KOMID, including a meeting between KOMID and Burmese defense related persons to discuss financial matters.

KPi.037 Name: 1: CHANG 2: CHANG HA 3: 4: na

Title: na **Designation:** President of the Second Academy of Natural Sciences (SANS) **DOB:** 10 Jan. 1964 **POB:** na **Good quality a.k.a.:** Jang Chang Ha **Low quality a.k.a.:** na **Nationality:** Democratic

People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:**

KPi.038 Name: 1: CHO 2: CHUN RYONG 3: 4: na

Title: na **Designation:** Chairman of the Second Economic Committee (SEC) **DOB:** 4 Apr. 1960 **POB:** na **Good quality a.k.a.:** Jo Chun Ryong **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:**

KPi.039 Name: 1: SON 2: MUN SAN 3: 4: na

Title: na **Designation:** Director-General of the External Affairs Bureau of the General Bureau of Atomic Energy (GBAE) **DOB:** 23 Jan. 1951 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 30 Nov. 2016 **Other information:**

KPi.040 Name: 1: CHO 2: IL U 3: na 4: na

Title: na **Designation:** Director of the Fifth Bureau of the Reconnaissance General Bureau **DOB:** 10 May 1945 **POB:** Musan, North Hamgyo'ng Province, Democratic People's Republic of Korea **Good quality a.k.a.:** a) Cho Il Woo b) Cho Ch'o'l c) Jo Chol **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 736410010 **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:** Cho is believed to be in charge of overseas espionage operations and foreign intelligence collection for the Democratic People's Republic of Korea.

KPi.041 Name: 1: CHO 2: YON CHUN 3: na 4: na

Title: na **Designation:** Vice Director of the Organization and Guidance Department, which directs key personnel appointments for the Workers' Party of Korea and the DPRK's military **DOB:** 28 Sep. 1937 **POB:** na **Good quality a.k.a.:** Jo Yon Jun **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:**

KPi.042 Name: 1: CHOE 2: HWI 3: na 4: na

Title: na **Designation:** First Vice Director of the Workers' Party of Korea Propaganda and Agitation Department, which controls all DPRK media and is used by the government to control the public **DOB:** a) 1954 b) 1955 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** Gender: male.

KPi.043 Name: 1: JO 2: YONG-WON 3: na 4: na

Title: na **Designation:** Vice Director of the Worker's Party of Korea's Organization and Guidance Department, which directs key personnel appointments for the Workers' Party of Korea and the DPRK's military **DOB:** 24 Oct. 1957 **POB:** na **Good quality a.k.a.:** Cho Yongwon **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** Gender: male

KPi.044 Name: 1: KIM 2: CHOL NAM 3: na 4: na

Title: na **Designation:** President of Korea Kumsan Trading Corporation, a company that procures supplies for General Bureau of Atomic Energy and serves as a cash route to the DPRK **DOB:** 19 Feb. 1970 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563120238 **National identification no:** na **Address:** Democratic People's Republic of

Korea **Listed on:** 2 Jun. 2017 **Other information:**

KPi.045 Name: 1: KIM 2: KYONG OK 3: na 4: na

Title: na **Designation:** Vice Director of the Organization and Guidance Department, which directs key personnel appointments for the Workers' Party of Korea and the DPRK's military **DOB:** a) 1937 b) 1938 **POB:** na **Good quality a.k.a.:** Kim Kyong Ok **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:**

KPi.046 Name: 1: KIM 2: TONG-HO 3: na 4: na

Title: na **Designation:** Vietnam Representative for Tanchon Commercial Bank, which is the main DPRK financial entity for weapons and missile-related sales **DOB:** 18 Aug. 1969 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 745310111 **National identification no:** na **Address:** Viet Nam **Listed on:** 2 Jun. 2017 **Other information:** Gender: male.

KPi.047 Name: 1: MIN 2: BYONG CHOL 3: na 4: na

Title: na **Designation:** Member of the Worker's Party of Korea's Organization and Guidance Department, which directs key personnel appointments for the Workers' Party of Korea and the DPRK's military **DOB:** 10 Aug. 1948 **POB:** na **Good quality a.k.a.:** a) Min Pyo'ng-ch'o'l b) Min Byong-chol c) Min Byong Chun **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** Gender: male

KPi.048 Name: 1: PAEK 2: SE BONG 3: na 4: na

Title: na **Designation:** na **DOB:** 21 Mar. 1938 **POB:** na **Good quality a.k.a.:** Paek Se Pong **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:** Paek Se Bong is a former Chairman of the Second Economic Committee, a former member of the National Defense Commission, and a former Vice Director of Munitions Industry Department (MID)

KPi.049 Name: 1: PAK 2: HAN SE 3: na 4: na

Title: na **Designation:** Vice Chairman of the Second Economic Committee, which oversees the production of the DPRK's ballistic missiles **DOB:** na **POB:** na **Good quality a.k.a.:** Kang Myong Chol **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 290410121 **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** Directs the activities of Korea Mining Development Corporation, the DPRK's premier arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPi.050 Name: 1: PAK 2: TO CHUN 3: na 4: na

Title: na **Designation:** na **DOB:** 9 Mar. 1944 **POB:** na **Good quality a.k.a.:** a) Pak Do Chun b) Pak To'-Ch'un **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:** Pak To Chun is a former Secretary of Munitions Industry Department (MID) and currently advises on affairs relating to nuclear and missile programmes. He is a former State Affairs Commission member and is a member Workers' Party of Korea Political Bureau.

KPi.051 Name: 1: RI 2: JAE IL 3: na 4: na

Title: na **Designation:** Vice Director of the Workers' Party of Korea Propaganda and Agitation Department, which controls all DPRK's media and is used by the government to control the public **DOB:** 1934 **POB:** na **Good quality a.k.a.:** RI Chae-Il **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of

Korea Passport no: na **National identification no:** na **Address:** na **Listed on:** 2 Jun. 2017 **Other information:**

KPi.052 Name: 1: RI 2: SU YONG 3: na 4: na

Title: na **Designation:** Official for Korea Ryonbong General Corporation, specializes in acquisition for DPRK's defence industries and support to Pyongyang's military-related sales. Its procurements also probably support the DPRK's chemical weapons programme **DOB:** 25 Jun. 1968 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 654310175 **National identification no:** na **Address:** na **Listed on:** 2 Jun. 2017 (amended on 15 Feb. 2018) **Other information:** Gender: male. Served as Korea Ryonbong General Corporation representative in Cuba.

KPi.053 Name: 1: RI 2: YONG MU 3: na 4: na

Title: na **Designation:** Ri Yong Mu is a Vice Chairman of the State Affairs Commission, which directs and guides all DPRK's military, defence, and security-related affairs, including acquisition and procurement **DOB:** 25 Jan. 1925 **POB:** na **Good quality a.k.a.:** Ri Yong-Mu **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:**

KPi.054 Name: 1: CHOE 2: CHUN YONG 3: na 4: na

Title: na **Designation:** Representative for Ilsim International Bank **DOB:** na **POB:** na **Good quality a.k.a.:** Ch'oe Ch'un-yo'ng **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 654410078 **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Representative for Ilsim International Bank, which is affiliated with the DPRK military and has a close relationship with the Korea Kwangson Banking Corporation. Ilsim International Bank has attempted to evade United Nations sanctions. Gender: male.

KPi.055 Name: 1: HAN 2: JANG SU 3: na 4: na

Title: na **Designation:** Chief Representative of the Foreign Trade Bank **DOB:** 8 Nov. 1969 **POB:** Pyongyang, Democratic People's Republic of Korea **Good quality a.k.a.:** Chang-Su Han **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 745420176 (expires on October 19, 2020) **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Gender: male

KPi.056 Name: 1: JANG 2: SONG CHOL 3: na 4: na

Title: na **Designation:** Jang Song Chol is a Korea Mining Development Corporation (KOMID) representative overseas **DOB:** 12 Mar. 1967 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:**

KPi.057 Name: 1: JANG 2: SUNG NAM 3: na 4: na

Title: na **Designation:** Chief of an overseas Tangun Trading Corporation branch **DOB:** 14 Jul. 1970 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563120368, issued on 22 Mar. 2013 (Passport expiration date: March 22, 2018) **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Chief of an overseas Tangun Trading Corporation branch, which is primarily responsible for the procurement of commodities and technologies to support the DPRK's defense research and development programs. Gender: male

KPi.058 Name: 1: JO 2: CHOL SONG 3: na 4: na

Title: na **Designation:** Deputy Representative for the Korea Kwangson Banking Corporation **DOB:** 25 Sep. 1984 **POB:** na **Good quality a.k.a.:** Cho Ch'o'l-so'ng **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 654320502 (expires on September 16, 2019) **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Deputy Representative for the Korea Kwangson Banking Corporation, which provides financial services in support to Tanchon Commercial Bank and Korea Hyoksin Trading, a subordinate entity of Korea Ryonbong General Corporation. Gender: male.

KPi.059 Name: 1: KANG 2: CHOL SU 3: na 4: na

Title: na **Designation:** Official for Korea Ryonbong General Corporation **DOB:** 13 Feb. 1969 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 472234895 **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Official for Korea Ryonbong General Corporation, which specializes in acquisition for the DPRK's defense industries and support for the DPRK's military-related overseas sales. Its procurements also likely support the DPRK's chemical weapons program.

KPi.060 Name: 1: KIM 2: MUN CHOL 3: na 4: na

Title: na **Designation:** Representative for Korea United Development Bank **DOB:** 25 Mar. 1957 **POB:** na **Good quality a.k.a.:** Kim Mun-ch'o'l **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:**

KPi.061 Name: 1: KIM 2: NAM UNG 3: na 4: na

Title: na **Designation:** Representative for Ilsim International Bank **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 654110043 **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Representative for Ilsim International Bank, which is affiliated with the DPRK military and has a close relationship with the Korea Kwangson Banking Corporation. Ilsim International Bank has attempted to evade United Nations sanctions.

KPi.062 Name: 1: Pak 2: Il Kyu 3: na 4: na

Title: na **Designation:** Official for Korea Ryonbong General Corporation **DOB:** na **POB:** na **Good quality a.k.a.:** Pak Il-Gyu **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563120235 **National identification no:** na **Address:** na **Listed on:** 5 Aug. 2017 **Other information:** Official for Korea Ryonbong General Corporation, which specializes in acquisition for DPRK's defense industries and support to Pyongyang's military-related sales. Its procurements also likely support the DPRK's chemical weapons program. Gender: male.

KPi.063 Name: 1: PAK 2: YONG SIK 3: na 4: na

Title: na **Designation:** Member of the Workers' Party of Korea Central Military Commission **DOB:** 1950 **POB:** na **Good quality a.k.a.:** Pak Yo'ng-sik **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 11 Sep. 2017 (amended on 26 Jul. 2022) **Other information:** Pak Yong Sik is a member of the Workers' Party of Korea Central Military Commission, which is responsible for the development and implementation of the Workers' Party of Korea military policies, commands and controls the DPRK's military, and helps direct the country's military defense industries.

KPi.064 Name: 1: CH'OE 2: SO'K MIN 3: na 4: na

Title: na **Designation:** Ch'oe So'k-min is an overseas Foreign Trade Bank representative **DOB:** 25 Jul. 1978 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of

Korea Passport no: na **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** In 2016, Ch'oe So'k-min was the deputy representative at the Foreign Trade Bank branch office in that overseas location. He has been associated with cash transfers from that overseas Foreign Trade Bank office to banks affiliated with North Korean special organizations and Reconnaissance General Bureau operatives located overseas in an effort to evade sanctions. Gender: male.in response to the DPRK test of an ICBM on 28 November 2017

KPi.065 Name: 1: CHU 2: HYO'K 3: na 4: na

Title: na **Designation:** Chu Hyo'k is a North Korean national who is an overseas Foreign Trade Bank representative **DOB:** 23 Nov. 1986 **POB:** na **Good quality a.k.a.:** Ju Hyok **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 836420186, issued on 28 Oct. 2016 (Expires 28 October 2021) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.066 Name: 1: KIM 2: JONG SIK 3: na 4: na

Title: na **Designation:** A leading official guiding the DPRK's WMD development efforts. Serving as Deputy Director of the Workers' Party of Korea Munitions Industry Department **DOB:** Between 1967 and 1969 **POB:** na **Good quality a.k.a.:** Kim Cho'ng-sik **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.067 Name: 1: KIM 2: KYONG IL 3: na 4: na

Title: na **Designation:** Kim Kyong Il is a Foreign Trade Bank deputy chief representative in Libya **DOB:** 1 Aug. 1979 **POB:** na **Good quality a.k.a.:** Kim Kyo'ng-il **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 836210029 **National identification no:** na **Address:** Libya **Listed on:** 22 Dec. 2017 **Other information:** Location Libya. Gender: male

KPi.068 Name: 1: KIM 2: TONG CHOL 3: na 4: na

Title: na **Designation:** Kim Tong Chol is an overseas Foreign Trade Bank representative **DOB:** 28 Jan. 1966 **POB:** na **Good quality a.k.a.:** Kim Tong-ch'o'l **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** a) 927234267 b) Democratic People's Republic of Korea number 108120258, issued on 14 Feb. 2018 (expiration date 14 Feb. 2023) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 (amended on 26 Jul. 2022) **Other information:** Gender: male

KPi.069 Name: 1: KO 2: CHOL MAN 3: na 4: na

Title: na **Designation:** Ko Chol Man is an overseas Foreign Trade Bank representative **DOB:** 30 Sep. 1967 **POB:** na **Good quality a.k.a.:** Ko Ch'o'l-man **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 472420180 **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.070 Name: 1: KU 2: JA HYONG 3: na 4: na

Title: na **Designation:** Ku Ja Hyong is a Foreign Trade Bank chief representative in Libya **DOB:** 8 Sep. 1957 **POB:** na **Good quality a.k.a.:** Ku Cha-hyo'ng **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Libya **Listed on:** 22 Dec. 2017 **Other information:** Location Libya. Gender: male

KPi.071 Name: 1: MUN 2: KYONG HWAN 3: na 4: na

Title: na **Designation:** Mun Kyong Hwan is an overseas Bank of East Land representative **DOB:** 22 Aug. 1967 **POB:** na **Good quality a.k.a.:** Mun Kyo'ng-hwan **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 381120660 (Expires 25 March 2016) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.072 Name: 1: PAE 2: WON UK 3: na 4: na

Title: na **Designation:** Pae Won Uk is an overseas Daesong Bank representative **DOB:** 22 Aug. 1969 **POB:** na **Good quality a.k.a.:** Pae Wo'n-uk **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 472120208 (Expires 22 Feb 2017) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.073 Name: 1: PAK 2: BONG NAM 3: na 4: na

Title: na **Designation:** Pak Bong Nam is an overseas Ilsim International Bank representative **DOB:** 6 May 1969 **POB:** na **Good quality a.k.a.:** a) Lui Wai Ming b) Pak Pong Nam c) Pak Pong-nam **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.074 Name: 1: RI 2: CHUN HWAN 3: na 4: na

Title: na **Designation:** Ri Chun Hwan is an overseas Foreign Trade Bank representative **DOB:** 21 Aug. 1957 **POB:** na **Good quality a.k.a.:** Ri Ch'un-hwan **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563233049 (Expires 09 May 2018) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.075 Name: 1: RI 2: CHUN SONG 3: na 4: na

Title: na **Designation:** Ri Chun Song is an overseas Foreign Trade Bank representative **DOB:** 30 Oct. 1965 **POB:** na **Good quality a.k.a.:** Ri Ch'un-so'ng **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 654133553 (Expires 11 March 2019) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.076 Name: 1: RI 2: PYONG CHUL 3: na 4: na

Title: na **Designation:** Alternate Member of the Political Bureau of the Workers' Party of Korea and First Vice Director of the Munitions Industry Department **DOB:** 1948 **POB:** na **Good quality a.k.a.:** Ri Pyo'ng-ch'o'l **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** Democratic People's Republic of Korea **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.077 Name: 1: RI 2: SONG HYOK 3: na 4: na

Title: na **Designation:** Ri Song Hyok is an overseas representative for Koryo Bank and Koryo Credit Development Bank **DOB:** 19 Mar. 1965 **POB:** na **Good quality a.k.a.:** Li Cheng He **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** Democratic People's Republic of Korea number 654234735 **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 (amended on 26 Jul. 2022) **Other information:** Ri Song Hyok has reportedly established front companies to procure items and conduct financial transactions on behalf of North Korea. Gender: male

KPi.078 Name: 1: RI 2: U'N SO'NG 3: na 4: na

Title: na **Designation:** Ri U'n-so'ng is an overseas Korea Unification Development Bank representative **DOB:** 23 Jul. 1969 **POB:** na **Good quality a.k.a.:** a) Ri Eun Song b) Ri Un Song **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.079 Name: 1: PAK 2: MUN IL 3: na 4: na

Title: na **Designation:** Pak Mun Il is an overseas official of Korea Daesong Bank **DOB:** 1 Jan. 1965 **POB:** na **Good quality a.k.a.:** Pak Mun-il **Low quality a.k.a.:** na **Nationality:** Democratic People's Republic of Korea **Passport no:** 563335509 (Expires 27 August 2018) **National identification no:** na **Address:** na **Listed on:** 22 Dec. 2017 **Other information:** Gender: male

KPi.080 Name: 1: TSANG 2: YUNG YUAN 3: na 4: na

Title: na **Designation:** na **DOB:** 20 Oct. 1957 **POB:** na **Good quality a.k.a.:** a) Neil Tsang b) Yun Yuan Tsang **Low quality a.k.a.:** na **Nationality:** na **Passport no:** 302001581 **National identification no:** na **Address:** na **Listed on:** 30 Mar. 2018 **Other information:** Tsang Yung Yuan has coordinated DPRK coal exports with a DPRK broker operating in a third country, and he has a history of other sanctions evasion activities.

B. Entities and other groups

KPe.001 Name: KOREA MINING DEVELOPMENT TRADING CORPORATION

A.k.a.: a) CHANGGWANG SINYONG CORPORATION b) EXTERNAL TECHNOLOGY GENERAL CORPORATION c) DPRKN MINING DEVELOPMENT TRADING COOPERATION d) "KOMID" **F.k.a.:** na **Address:** Central District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 24 Apr. 2009 **Other information:** Primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPe.002 Name: KOREA RYONBONG GENERAL CORPORATION

A.k.a.: KOREA YONBONG GENERAL CORPORATION **F.k.a.:** LYONGAKSAN GENERAL TRADING CORPORATION **Address:** a) Pot'onggang District, Pyongyang, Democratic People's Republic of Korea b) Rakwon-dong, Pothonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 24 Apr. 2009 **Other information:** Defense conglomerate specializing in acquisition for DPRK defense industries and support to that country's military-related sales.

KPe.003 Name: TANCHON COMMERCIAL BANK

A.k.a.: na **F.k.a.:** a) CHANGGWANG CREDIT BANK b) KOREA CHANGGWANG CREDIT BANK **Address:** Saemul 1-Dong Pyongchon District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 24 Apr. 2009 **Other information:** Main DPRK financial entity for sales of conventional arms, ballistic missiles, and goods related to the assembly and manufacture of such weapons.

KPe.004 Name: NAMCHONGANG TRADING CORPORATION

A.k.a.: a) NCG b) NAMCHONGANG TRADING c) NAM CHON GANG CORPORATION d) NOMCHONGANG TRADING CO. e) NAM CHONG GAN TRADING CORPORATION f) Namhung Trading Corporation g) Korea Daeryonggang Trading Corporation h) Korea Tearyonggang Trading Corporation **F.k.a.:** na **Address:** a) Chilgol, Pyongyang, Democratic People's Republic of Korea b) Sengujadong 11-2/(or Kwangbok-dong), Mangyongdae District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 (amended on 2 Mar. 2016, 5 Jun. 2017, 26 Jul. 2022) **Other information:** Namchongang is a DPRK trading company subordinate to the General Bureau of Atomic Energy (GBAE). Namchongang has been involved in the procurement of Japanese origin vacuum pumps that were identified at a DPRK nuclear facility, as well as nuclear-related procurement associated with a German individual. It has further been involved in the purchase of aluminum tubes and other equipment specifically suitable for a uranium enrichment program from the late 1990s. Its representative is a former diplomat who served as DPRK's representative for the IAEA inspection of the Yongbyon nuclear facilities in 2007. Namchongang's proliferation activities are of grave concern given the DPRK's past proliferation activities. Telephone numbers: +850-2-18111, 18222 (ext. 8573). Facsimile number: +850-2-381-4687.

KPe.005 Name: HONG KONG ELECTRONICS

A.k.a.: HONG KONG ELECTRONICS KISH CO. **F.k.a.:** na **Address:** Sanaee Street, Kish Island, Iran **Listed on:** 16 Jul. 2009 **Other information:** Owned or controlled by, or acts or purports to act for or on behalf of Tanchon Commercial Bank and KOMID. Hong Kong Electronics has transferred millions of dollars

of proliferation-related funds on behalf of Tanchon Commercial Bank and KOMID (both designated by the Committee in April 2009) since 2007. Hong Kong Electronics has facilitated the movement of money from Iran to the DPRK on behalf of KOMID.

KPe.006 Name: KOREA HYOKSIN TRADING CORPORATION

A.k.a.: KOREA HYOKSIN EXPORT AND IMPORT CORPORATION **F.k.a.:** na **Address:** Rakwon-dong, Pothonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 **Other information:** A DPRK company based in Pyongyang that is subordinate to Korea Ryonbong General Corporation (designated by the Committee in April 2009) and is involved in the development of WMD.

KPe.007 Name: GENERAL BUREAU OF ATOMIC ENERGY (GBAE)

A.k.a.: General Department of Atomic Energy (GDAE) **F.k.a.:** na **Address:** Haeudong, Pyongchen District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 **Other information:** The GBAE is responsible for the DPRK's nuclear program, which includes the Yongbyon Nuclear Research Center and its 5 MWe (25 MWt) plutonium production research reactor, as well as its fuel fabrication and reprocessing facilities. The GBAE has held nuclear-related meetings and discussions with the International Atomic Energy Agency. GBAE is the primary DPRK government agency that oversees nuclear programs, including the operation of the Yongbyon Nuclear Research Center.

KPe.008 Name: KOREAN TANGUN TRADING CORPORATION

A.k.a.: a) Kuryonggang Trading Corporation b) Ryungseng Trading Corporation c) Ryung Seng Trading Corporation d) Ryungsong Trading Corporation e) Kore Kuryonggang Trading Corporation **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 16 Jul. 2009 (amended on 26 Jul. 2022) **Other information:** Korea Tangun Trading Corporation is subordinate to DPRK's Second Academy of Natural Sciences and is primarily responsible for the procurement of commodities and technologies to support DPRK's defense research and development programs, including, but not limited to, WMD and delivery system programs and procurement, including materials that are controlled or prohibited under relevant multilateral control regimes.

KPe.009 Name: AMROGGANG DEVELOPMENT BANKING CORPORATION

A.k.a.: a) AMROGGANG Development Bank b) Amnokkang Development Bank **F.k.a.:** na **Address:** Tongan-dong, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 May 2012 **Other information:** Amroggang, which was established in 2006, is a Tanchon Commercial Bank-related company managed by Tanchon officials. Tanchon plays a role in financing KOMID's sales of ballistic missiles and has also been involved in ballistic missile transactions from KOMID to Iran's Shahid Hemmat Industrial Group (SHIG). Tanchon Commercial Bank was designated by the Committee in April 2009 and is the main DPRK financial entity for sales of conventional arms, ballistic missiles, and goods related to the assembly and manufacture of such weapons. KOMID was designated by the Committee in April 2009 and is the DPRK's primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons. The Security Council designated SHIG in resolution 1737 (2006) as an entity involved in Iran's ballistic missile programme.

KPe.010 Name: GREEN PINE ASSOCIATED CORPORATION

A.k.a.: a) CHO'NGSONG UNITED TRADING COMPANY b) CHONGSONG YONHAP c) CH'O'NGSONG YO'NHAP d) CHOSUN CHAWO'N KAEBAL T'UJA HOESA e) JINDALLAE f) KU'MHAERYONG COMPANY LTD. g) NATURAL RESOURCES DEVELOPMENT AND INVESTMENT CORPORATION h) SAEINGP'IL COMPANY i) National Resources Development and Investment Corporation j) Saeng Pil Trading Corporation **F.k.a.:** na **Address:** a) c/o Reconnaissance General Bureau Headquarters, Hyongjesan-Guyok, Pyongyang, Democratic People's Republic of Korea b) Nungrado, Pyongyang, Democratic People's Republic of Korea c) Rakrang No. 1 Rakrang District Pyongyang Korea, Chilgol-1 dong, Mangyongdae District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2

May 2012 (amended on 5 Jun. 2017) **Other information:** Green Pine Associated Corporation (“Green Pine”) has taken over many of the activities of the Korea Mining Development Trading Corporation (KOMID). KOMID was designated by the Committee in April 2009 and is the DPRK's primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons. Green Pine is also responsible for approximately half of the arms and related materiel exported by the DPRK. Green Pine has been identified for sanctions for exporting arms or related material from North Korea. Green Pine specializes in the production of maritime military craft and armaments, such as submarines, military boats and missile systems, and has exported torpedoes and technical assistance to Iranian defence-related firms. Telephone number: +850-2-18111(ext. 8327). Facsimile number: +850-2-3814685 and +850-2-3813372. Email addresses: pac@silibank.com and kndic@co.chesin.com.

KPe.011 Name: KOREA HEUNGJIN TRADING COMPANY

A.k.a.: a) Hunjin TRADING Co. b) Korea Henjin Trading Co. c) Korea Hengjin Trading Company **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 May 2012 **Other information:** The Korea Heungjin Trading Company is used by KOMID for trading purposes. We suspect it has been involved in supplying missile-related goods to Iran’s Shahid Hemmat Industrial Group (SHIG). Heungjin has been associated with KOMID, and, more specifically, KOMID’s procurement office. Heungjin has been used to procure an advanced digital controller with applications in missile design. KOMID was designated by the Committee in April 2009 and is the DPRK’s primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons. The Security Council designated SHIG in resolution 1737 (2006) as an entity involved in Iran’s ballistic missile programme.

KPe.012 Name: KOREAN COMMITTEE FOR SPACE TECHNOLOGY

A.k.a.: a) DPRK Committee for Space Technology b) Department of Space Technology of the DPRK c) Committee for Space Technology d) KCST **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 22 Jan. 2013 **Other information:** The Korean Committee for Space Technology (KCST) orchestrated the DPRK’s launches on 13 April 2012 and 12 December 2012 via the satellite control center and Sohae launch area.

KPe.013 Name: BANK OF EAST LAND

A.k.a.: a) Dongbang BANK b) TONGBANG U’NHAENG c) TONGBANG BANK **F.k.a.:** na **Address:** PO Box 32, BEL Building, Jonseung-Dung, Moranbong District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 22 Jan. 2013 **Other information:** DPRK financial institution Bank of East Land facilitates weapons-related transactions for, and other support to, arms manufacturer and exporter Green Pine Associated Corporation (Green Pine). Bank of East Land has actively worked with Green Pine to transfer funds in a manner that circumvents sanctions. In 2007 and 2008, Bank of East Land facilitated transactions involving Green Pine and Iranian financial institutions, including Bank Melli and Bank Sepah. The Security Council designated Bank Sepah in resolution 1747 (2007) for providing support to Iran’s ballistic missile program. Green Pine was designated by the Committee in April 2012.

KPe.014 Name: KOREA KUMRYONG TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 22 Jan. 2013 **Other information:** Used as an alias by the Korea Mining Development Trading Corporation (KOMID) to carry out procurement activities. KOMID was designated by the Committee in April 2009 and is the DPRK’s primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons.

KPe.015 Name: TOSONG TECHNOLOGY TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 22 Jan. 2013 **Other information:** The Korea Mining Development Corporation (KOMID) is the parent company of Tosong Technology Trading Corporation. KOMID was designated by the Committee in April 2009 and is the DPRK’s primary arms dealer and main exporter of goods and equipment related to ballistic missiles and

conventional weapons.

KPe.016 Name: KOREA RYONHA MACHINERY JOINT VENTURE CORPORATION

A.k.a.: **a)** Chosun Yunha Machinery Joint Operation Company **b)** Korea Ryenha Machinery J/V Corporation **c)** Ryonha Machinery Joint Venture Corporation **d)** Ryonha Machinery Corporation **e)** Ryonha Machinery **f)** Ryonha Machine Tool **g)** Ryonha Machine Tool Corporation **h)** Ryonha Machinery Corp. **i)** Ryonhwa Machinery Joint Venture Corporation **j)** Ryonhwa Machinery JV **k)** Huichon Ryonha Machinery General Plant **l)** Unsan **m)** Unsan Solid Tools **n)** Millim Technology Company **o)** 朝鲜联合机械贸易会社 **F.k.a.:** na **Address:** **a)** Tongan-dong, Central District, Pyongyang, Democratic People's Republic of Korea **b)** Mangungdae-gu, Pyongyang, Democratic People's Republic of Korea **c)** Mangyongdae District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 22 Jan. 2013 (amended on 7 Jan. 2014, 2 Apr. 2014)

Other information: Korea Ryonbong General Corporation is the parent company of Korea Ryonha Machinery Joint Venture Corporation. Korea Ryonbong General Corporation was designated by the Committee in April 2009 and is a defense conglomerate specializing in acquisition for DPRK defense industries and support to that country's military-related sales. Email addresses: ryonha@silibank.com; sjc-117@hotmail.com; and millim@silibank.com. Telephone numbers: 850-2-18111; 850-2-18111-8642; and 850 2 18111-3818642. Facsimile number: 850-2-381-4410

KPe.017 Name: LEADER (HONG KONG) INTERNATIONAL

A.k.a.: **a)** Leader International Trading Limited **b)** Leader (Hong Kong) International Trading Limited **F.k.a.:** na **Address:** LM-873, RM B, 14/F, Wah Hen Commercial Centre, 383 Hennessy Road, Wanchai, Hong Kong Special Administrative Region **Listed on:** 22 Jan. 2013 (amended on 20 Jun. 2014)

Other information: Facilitates shipments on behalf of the Korea Mining Development Trading Corporation (KOMID). KOMID was designated by the Committee in April 2009 and is the DPRK's primary arms dealer and main exporter of goods and equipment related to ballistic missiles and conventional weapons. Hong Kong company registration number 1177053.

KPe.018 Name: SECOND ACADEMY OF NATURAL SCIENCES

A.k.a.: **a)** 2ND ACADEMY OF NATURAL SCIENCES **b)** CHE 2 CHAYON KWAHAKWON **c)** ACADEMY OF NATURAL SCIENCES **d)** CHAYON KWAHAK-WON **e)** NATIONAL DEFENSE ACADEMY **f)** KUKPANG KWAHAK-WON **g)** SECOND ACADEMY OF NATURAL SCIENCES RESEARCH INSTITUTE **h)** SANSRI **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 7 Mar. 2013 **Other information:** The Second Academy of Natural Sciences is a national-level organization responsible for research and development of the DPRK's advanced weapons systems, including missiles and probably nuclear weapons. The Second Academy of Natural Sciences uses a number of subordinate organizations to obtain technology, equipment, and information from overseas, including Tangun Trading Corporation, for use in the DPRK's missile and probably nuclear weapons programs. Tangun Trading Corporation was designated by the Committee in July 2009 and is primarily responsible for the procurement of commodities and technologies to support DPRK's defense research and development programs, including, but not limited to, weapons of mass destruction and delivery system programs and procurement, including materials that are controlled or prohibited under relevant multilateral control regimes.

KPe.019 Name: KOREA COMPLEX EQUIPMENT IMPORT CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Rakwon-dong, Pothonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 7 Mar. 2013 **Other information:** Korea Ryonbong General Corporation is the parent company of Korea Complex Equipment Import Corporation. Korea Ryonbong General Corporation was designated by the Committee in April 2009 and is a defense conglomerate specializing in acquisition for DPRK defense industries and support to that country's military-related sales.

KPe.020 Name: OCEAN MARITIME MANAGEMENT COMPANY, LIMITED (OMM)

A.k.a.: a) East Sea Shipping Company b) Korea Mirae Shipping Co. Ltd c) Haeyang Crew Management Company **F.k.a.:** na **Address:** a) Donghung Dong, Central District, PO Box 120, Pyongyang, Democratic People's Republic of Korea b) Dongheung-dong Changgwang Street, Chung-Ku, PO Box 125, Pyongyang, Democratic People's Republic of Korea **Listed on:** 28 Jul. 2014 (amended on 26 Jul. 2022) **Other information:** Ocean Maritime Management Company, Limited is the operator/manager of the vessel Chong Chon Gang. It played a key role in arranging the shipment of concealed cargo of arms and related materiel from Cuba to the DPRK in July 2013. As such, Ocean Maritime Management Company, Limited contributed to activities prohibited by the resolutions, namely the arms embargo imposed by resolution 1718 (2006), as modified by resolution 1874 (2009), and contributed to the evasion of the measures imposed by these resolutions. International Maritime Organization (IMO) Number: 1790183.

KPe.021 Name: ACADEMY OF NATIONAL DEFENSE SCIENCE

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Academy of National Defense Science is involved in the DPRK's efforts to advance the development of its ballistic missile and nuclear weapons programs.

KPe.022 Name: CHONGCHONGANG SHIPPING COMPANY

A.k.a.: a) Chong Chon Gang Shipping Co. Ltd. b) Chongchongang Shipping Co LTD **F.k.a.:** na **Address:** a) 817 Haeun, Donghung-dong, Central District, Pyongyang, Democratic People's Republic of Korea b) 817, Haeum, Tonghun-dong, Chung-gu, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** IMO Number: 5342883. The Chongchongang Shipping Company, through its vessel, the Chong Chon Gang, attempted to directly import the illicit shipment of conventional weapons and arms to the DPRK in July 2013.

KPe.023 Name: DAEDONG CREDIT BANK (DCB)

A.k.a.: a) DCB b) Taedong Credit Bank c) Dae-Dong Credit Bank **F.k.a.:** na **Address:** a) Suite 401, Potonggang Hotel, Ansan-Dong, Pyongchon District, Pyongyang, Democratic People's Republic of Korea b) Ansan-dong, Botonggang Hotel, Pongchon, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** SWIFT: DCBKKPPY. Daedong Credit Bank has provided financial services to the Korea Mining Development Trading Corporation (KOMID) and Tanchon Commercial Bank. Since at least 2007, DCB has facilitated hundreds of financial transactions worth millions of dollars on behalf of KOMID and Tanchon Commercial Bank. In some cases, DCB has knowingly facilitated transactions by using deceptive financial practices.

KPe.024 Name: HESONG TRADING COMPANY

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Korea Mining Development Trading Corporation (KOMID) is the parent company of Hesong Trading Corporation.

KPe.025 Name: KOREA KWANGSON BANKING CORPORATION (KKBC)

A.k.a.: KKBC **F.k.a.:** na **Address:** Jungson-dong, Sungri Street, Central District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** KKBC provides financial services in support to Tanchon Commercial Bank and Korea Hyoksin Trading Corporation, a subordinate of the Korea Ryonbong General Corporation. Tanchon Commercial Bank has used KKBC to facilitate funds transfers likely amounting to millions of dollars, including transfers involving Korea Mining Development Corporation related funds.

KPe.026 Name: KOREA KWANGSONG TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Rakwon-dong, Pothonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Korea Ryonbong General Corporation

is the parent company of Korea Kwangsong Trading Corporation.

KPe.027 Name: MINISTRY OF ATOMIC ENERGY INDUSTRY

A.k.a.: MAEI **F.k.a.:** na **Address:** Haeun-2-dong, Pyongyang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Ministry of Atomic Energy Industry was created in 2013 for the purpose of modernizing the DPRK's atomic energy industry to increase the production of nuclear materials, improve their quality, and further develop an independent DPRK nuclear industry. As such, the MAEI is known to be a critical player in the DPRK's development of nuclear weapons and is in charge of day-to-day operation of the country's nuclear weapons program, and under it are other nuclear-related organizations. Under this ministry are a number of nuclear-related organizations and research centers, as well as two committees: an Isotope Application Committee and a Nuclear Energy Committee. The MAEI also directs a nuclear research center at Yongbyun, the site of the DPRK's known plutonium facilities. Furthermore, in the 2015 Panel of Experts (POE) report, the POE stated that Ri Je-son, a former director of the GBAE who was designated by the Committee established pursuant to resolution 1718 (2006) in 2009 for engagement in or support for nuclear related programs, was appointed as head of the MAEI on April 9, 2014.

KPe.028 Name: MUNITIONS INDUSTRY DEPARTMENT

A.k.a.: a) Military Supplies Industry Department b) MID **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 9 Jul. 2018) **Other information:** The Munitions Industry Department is involved in key aspects of the DPRK's missile program. MID is responsible for overseeing the development of the DPRK's ballistic missiles, including the Taepo Dong-2. The MID oversees the DPRK's weapons production and R&D programs, including the DPRK's ballistic missile program. The Second Economic Committee and the Second Academy of Natural Sciences – also designated in August 2010 – are subordinate to the MID. The MID in recent years has worked to develop the KN08 road-mobile ICBM. The MID oversees the DPRK's nuclear program. The Nuclear Weapons Institute is subordinate to the MID.

KPe.029 Name: NATIONAL AEROSPACE DEVELOPMENT ADMINISTRATION

A.k.a.: NADA **F.k.a.:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** NADA is involved in the DPRK's development of space science and technology, including satellite launches and carrier rockets.

KPe.030 Name: OFFICE 39

A.k.a.: a) Office #39 b) Office No. 39 c) Bureau 39 d) Central Committee Bureau 39 e) Third Floor f) Division 39 **F.k.a.:** na **Address:** a) Second KWP Government Building (Korean – Ch'o'ngsa, Urban Town (Korean-Dong), Chung Ward, Pyongyang, Democratic People's Republic of Korea b) Chung-Guyok (Central District), Sosong Street, Kyongrim-Dong, Pyongyang, Democratic People's Republic of Korea c) Changwang Street, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (amended on 26 Jul. 2022) **Other information:** DPRK government entity

KPe.031 Name: RECONNAISSANCE GENERAL BUREAU

A.k.a.: a) Chongch'al Ch'ongguk b) KPA Unit 586 c) RGB **F.k.a.:** na **Address:** a) Hyongjesan-Guyok, Pyongyang, Democratic People's Republic of Korea b) Nungrado, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Reconnaissance General Bureau is the DPRK's premiere intelligence organization, created in early 2009 by the merger of existing intelligence organizations from the Korean Workers' Party, the Operations Department and Office 35, and the Reconnaissance Bureau of the Korean People's Army. The Reconnaissance General Bureau trades in conventional arms and controls the DPRK conventional arms firm Green Pine Associated Corporation.

KPe.032 Name: SECOND ECONOMIC COMMITTEE

A.k.a.: na **F.k.a.:** na **Address:** Kangdong, Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 **Other information:** The Second Economic Committee is involved in key aspects of the DPRK's missile program. The Second Economic Committee is responsible for overseeing the production of the DPRK's ballistic missiles, and directs the activities of KOMID.

KPe.033 Name: KOREA UNITED DEVELOPMENT BANK

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Korea United Development Bank operates in the financial services industry of the DPRK economy. SWIFT/BIC: KUDBKPPY

KPe.034 Name: ILSIM INTERNATIONAL BANK

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Ilsim International Bank is affiliated with the DPRK military and has a close relationship with Korea Kwangson Banking Corporation (KKBC). Ilsim International Bank has attempted to evade United Nations sanctions. SWIFT: ILSIKPPY

KPe.035 Name: KOREA DAESONG BANK

A.k.a.: a) Choson Taesong Unhaeng b) Taesong Bank **F.k.a.:** na **Address:** Segori-dong, Gyongheung St. Potonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Daesong Bank is owned and controlled by Office 39 of the Korea Workers' Party. SWIFT/BIC: KDBKKPPY

KPe.036 Name: SINGWANG ECONOMICS AND TRADING GENERAL CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 (amended on 26 Jul. 2022, 14 Sep. 2022) **Other information:** Singwang Economics and Trading General Corporation is a DPRK firm for trading in coal. DPRK generates a significant share of the money for its nuclear and ballistic missile programs by mining natural resources and selling those resources abroad.

KPe.037 Name: KOREA FOREIGN TECHNICAL TRADE CENTER

A.k.a.: na **F.k.a.:** na **Address:** Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Korea Foreign Technical Trade Center is a DPRK firm trading in coal. DPRK generates a significant share of the funds needed to finance its nuclear and ballistic missile programs by mining natural resources and selling those resources abroad.

KPe.038 Name: KOREA PUGANG TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Rakwon-dong, Pothonggang District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Korea Pugang Trading Corporation is owned by the Korea Ryonbong General Corporation, DPRK's defense conglomerate specializing in acquisition for DPRK defense industries and support to Pyongyang's military related sales.

KPe.039 Name: KOREA INTERNATIONAL CHEMICAL JOINT VENTURE COMPANY

A.k.a.: a) Choson International Chemicals Joint Operation Company b) Chosun International Chemicals Joint Operation Company c) International Chemical Joint Venture Company **F.k.a.:** na **Address:** a) Hamhung, South Hamgyong Province, Democratic People's Republic of Korea b) Man gyongdae-kuyok, Pyongyang, Democratic People's Republic of Korea c) Mangyungdae-gu, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Korea International Chemical Joint Venture Company is a subsidiary of Korea Ryonbong General Corporation – DPRK's defense conglomerate specializing in acquisition for DPRK defense industries and support to Pyongyang's military related sales – and has engaged in proliferation-related transactions.

KPe.040 Name: DCB FINANCE LIMITED

A.k.a.: na **F.k.a.:** na **Address:** a) Akara Building, 24 de Castro Street, Wickhams Cay I, Road Town, Tortola, British Virgin Islands b) Dalian, China **Listed on:** 30 Nov. 2016 **Other information:** DCB Finance Limited is a front company for Daedong Credit Bank (DCB), a listed entity.

KPe.041 Name: KOREA TAESONG TRADING COMPANY

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 **Other information:** Korea Taesong Trading Company has acted on behalf of KOMID in dealings with Syria.

KPe.042 Name: KOREA DAESONG GENERAL TRADING CORPORATION

A.k.a.: a) Daesong Trading b) Daesong Trading Company c) Korea Daesong Trading Company d) Korea Daesong Trading Corporation **F.k.a.:** na **Address:** Pulgan Gori Dong 1, Potonggang District, Pyongyang City, Democratic People's Republic of Korea **Listed on:** 30 Nov. 2016 (amended on 26 Jul. 2022) **Other information:** Korea Daesong General Trading Corporation is affiliated with Office 39 through minerals (gold) exports, metals, machinery, agricultural products, ginseng, jewelry, and light industry products. Telephone: +850-2-18111-8208. Fax: +850-2-381-4432. Email: daesong@star-co.net.kp.

KPe.043 Name: KANGBONG TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** The Kangbong Trading Corporation sold, supplied, transferred, or purchased, directly or indirectly, to or from the DPRK, metal, graphite, coal, or software, where revenue or goods received may benefit the Government of the DPRK or the Workers' Party of Korea. The Kangbong Trading Corporation's parent is the Ministry of People's Armed Forces

KPe.044 Name: KOREA KUMSAN TRADING CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** Haeun 2-dong, Pyogchon District, Pyongyang City/Mangyongdae, Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:** Korea Kumsan Trading Corporation is owned or controlled by, or acting or purporting to act for or on behalf of, directly or indirectly, the General Bureau of Atomic Energy, which oversees the DPRK's nuclear programme. Telephone: +850-2-18111-8550. Fax: +850-2-381-4410/4416. Email: mhs-ip@star-co.net.kp.

KPe.045 Name: KORYO BANK

A.k.a.: na **F.k.a.:** na **Address:** Koryo Bank Building, Pulgun Street, Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 (amended on 26 Jul. 2022) **Other information:** Koryo Bank operates in the financial services industry in the DPRK's economy and is associated with Office 38 and Office 39 of the KWP

KPe.046 Name: STRATEGIC ROCKET FORCE OF THE KOREAN PEOPLE'S ARMY

A.k.a.: a) Strategic Rocket Force b) Strategic Rocket Force Command of KPA c) Strategic Force d) Strategic Forces **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 2 Jun. 2017 **Other information:** The Strategic Rocket Force of the Korean People's Army is in charge of all DPRK ballistic missile programmes and is responsible for SCUD and NODONG launches

KPe.047 Name: FOREIGN TRADE BANK (FTB)

A.k.a.: a) Mooyokbank b) Korea Trading Bank **F.k.a.:** na **Address:** FTB Building, Jungsong-dong, Central District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 5 Aug. 2017 (amended on 26 Jul. 2022) **Other information:** Foreign Trade Bank is a state-owned bank and acts as the DPRK's primary foreign exchange bank and has provided key financial support to the Korea Kwangson Banking Corporation. SWIFT/BIC: FTBDKPPY.

KPe.048 Name: KOREAN NATIONAL INSURANCE COMPANY (KNIC)

A.k.a.: Korea Foreign Insurance Company **F.k.a.:** na **Address:** Central District, Pyongyang, Democratic People's Republic of Korea **Listed on:** 5 Aug. 2017 **Other information:** The Korean National Insurance Company is a DPRK financial and insurance company and is affiliated with Office 39.

KPe.049 Name: KORYO CREDIT DEVELOPMENT BANK

A.k.a.: a) Daesong Credit Development Bank b) Koryo Global Credit Bank c) Koryo Global Trust Bank **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 5 Aug. 2017 **Other information:** Koryo Credit Development Bank operates in the financial services industry in the DPRK's economy.

KPe.050 Name: MANSUDAE OVERSEAS PROJECT GROUP OF COMPANIES

A.k.a.: Mansudae Art Studio **F.k.a.:** na **Address:** Yanggakdo International Hotel, RYUS, Pyongyang, Democratic People's Republic of Korea **Listed on:** 5 Aug. 2017 (amended on 26 Jul. 2022) **Other information:** Mansudae Overseas Project Group of Companies engaged in, facilitated, or was responsible for the exportation of workers from the DPRK to other nations for construction-related activities including for statues and monuments to generate revenue for the Government of the DPRK or the Workers' Party of Korea. The Mansudae Overseas Project Group of Companies has been reported to conduct business in countries in Africa and Southeast Asia including Algeria, Angola, Botswana, Benin, Cambodia, Chad, the Democratic Republic of the Congo, Equatorial Guinea, Malaysia, Mozambique, Madagascar, Namibia, Syria, Togo, and Zimbabwe.

KPe.051 Name: CENTRAL MILITARY COMMISSION OF THE WORKERS' PARTY OF KOREA (CMC)

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 11 Sep. 2017 **Other information:** The Central Military Commission is responsible for the development and implementation of the Workers' Party of Korea's military policies, commands and controls the DPRK's military, and directs the country's military defense industries in coordination with the State Affairs Commission.

KPe.052 Name: ORGANIZATION AND GUIDANCE DEPARTMENT (OGD)

A.k.a.: na **F.k.a.:** na **Address:** Democratic People's Republic of Korea **Listed on:** 11 Sep. 2017 **Other information:** The Organization and Guidance Department is a very powerful body of the Worker's Party of Korea. It directs key personnel appointments for the Workers' Party of Korea, the DPRK's military, and the DPRK's government administration. It also purports to control the political affairs of all of the DPRK and is instrumental in implementing the DPRK's censorship policies.

KPe.053 Name: PROPAGANDA AND AGITATION DEPARTMENT (PAD)

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 11 Sep. 2017 **Other information:** The Propaganda and Agitation Department has full control over the media, which it uses as a tool to control the public on behalf of the DPRK leadership. The Propaganda and Agitation Department also engages in or is responsible for censorship by the Government of the DPRK, including newspaper and broadcast censorship.

KPe.054 Name: MINISTRY OF THE PEOPLE'S ARMED FORCES (MPAF)

A.k.a.: na **F.k.a.:** na **Address:** Pyongyang, Democratic People's Republic of Korea **Listed on:** 22 Dec. 2017 **Other information:** The Ministry of the People's Armed Forces manages the general administrative and logistical needs of the Korean People's Army

KPe.055 Name: CHANG AN SHIPPING & TECHNOLOGY

A.k.a.: a) 長安海連技術有限公司 b) CHANG AN SHIPPING AND TECHNOLOGY **F.k.a.:** na **Address:** Room 2105, DL1849, Trend Centre, 29-31 Cheung Lee Street, Chai Wan, Hong Kong, China **Listed on:** 30 Mar. 2018 **Other information:** Registered owner, ship manager, and commercial manager of Panama-flagged vessel HUA FU, a cargo ship that loaded DPRK coal at Najin, DPRK on 24 September 2017.

KPe.056 Name: CHONMYONG SHIPPING CO

A.k.a.: CHON MYONG SHIPPING COMPANY LIMITED **F.k.a.:** na **Address:** a) Kalrimgil 2-dong, Mangyongdae-guyok, Pyongyang, Democratic People's Republic of Korea b) Saemaul 2-dong, Pyongchon-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of CHON MYONG 1, a DPRK-flagged vessel that conducted ship-to-ship transfer of fuel in late December 2017. IMO number: 5571322.

KPe.057 Name: FIRST OIL JV CO LTD

A.k.a.: na **F.k.a.:** na **Address:** Jongbaek 1-dong, Rakrang-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Owner of the DPRK tanker PAEK MA, which was involved in ship-to-ship transfer operations for oil in mid-January 2018. IMO number: 5963351.

KPe.058 Name: HAPJANGGANG SHIPPING CORP

A.k.a.: na **F.k.a.:** na **Address:** Kumsong 3-dong, Mangyongdae-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of the DPRK tanker NAM SAN 8, believed to have been involved in ship-to-ship transfer operations for oil, and owner of vessel HAP JANG GANG 6. IMO number: 5787684.

KPe.059 Name: HUAXIN SHIPPING HONGKONG LTD

A.k.a.: 華信船務(香港)有限公司 **F.k.a.:** na **Address:** Room 2105, Trend Centre, 29-31 Chueng Lee Street, Chai Wan, Hong Kong, China **Listed on:** 30 Mar. 2018 **Other information:** Ship and commercial manager of the ASIA BRIDGE 1. Hong Kong-owned vessel, the probable "ASIA BRIDGE 1" was instructed on 19 October 2017 by Huaxin Shipping to make preparations for entry into Nampo, DPRK to receive a shipment of coal bound for Vietnam. The "ASIA BRIDGE 1" was instructed by an unidentified employee of Huaxin Shipping Ltd. to make preparations to receive 8,000 metric tons of coal and then sail to Cam Pha, Vietnam. The master of the vessel was instructed to cover the ship's name and other markings using canvas while in port at Nampo.

KPe.060 Name: KINGLY WON INTERNATIONAL CO., LTD

A.k.a.: na **F.k.a.:** na **Address:** Trust Company Complex, Ajeltake Road, Ajeltake Island, Majuro MH, 96960, Marshall Islands **Listed on:** 30 Mar. 2018 **Other information:** In 2017, Tsang Yung Yuan (aka Neil Tsang) and Kingly Won attempted to engage in an oil deal valued at over \$1 million with a petroleum company in a third country to illicitly transfer to the DPRK. Kingly Won acted as a broker for that petroleum company and a Chinese company that reached out to Kingly Won to purchase marine oil on its behalf.

KPe.061 Name: KOREA ACHIM SHIPPING CO

A.k.a.: na **F.k.a.:** na **Address:** Sochang-dong, Chung-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of DPRK tanker CHON MA SAN. DPRK-flagged CHON MA SAN prepared for likely ship-to-ship transfer operations in late January 2018. The master of the DPRK-flagged motor tanker YU JONG 2 reported on 18 November 2017 to an unidentified DPRK-based controller that the vessel was avoiding a storm in advance of a ship-to-ship transfer. The master suggested that the YU JONG 2 load fuel oil before the DPRK-flagged tanker CHON MA SAN since the CHON MA SAN's larger size was better suited to conduct ship-to-ship transfers in a storm. After the CHON MA SAN loaded fuel oil from a vessel, the YU JONG 2 loaded 1,168

kiloliters of fuel oil on 19 November 2017 through a ship-to-ship transfer operation. IMO number: 5936312.

KPe.062 Name: KOREA ANSAN SHIPPING COMPANY

A.k.a.: a) KOREA ANSAN SHPG COMPANY b) Korea Ansan SHPG CO **F.k.a.:** na **Address:** Pyongchon 1-dong, Pyongchon-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of DPRK tanker AN SAN 1 believed to have been involved in ship-to-ship transfer operations for oil. IMO number: 5676084

KPe.063 Name: KOREA MYONGDOK SHIPPING CO

A.k.a.: na **F.k.a.:** na **Address:** Chilgol 2-dong, Mangyongdae-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of the YU PHYONG 5. In late November 2017, the YU PHYONG 5 conducted a ship-to-ship transfer of 1,721 metric tons of fuel oil. IMO number: 5985863.

KPe.064 Name: KOREA SAMJONG SHIPPING

A.k.a.: na **F.k.a.:** na **Address:** Tonghung-dong, Chung-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Registered owner of DPRK tankers SAM JONG 1 and SAM JONG 2. Both vessels are believed to have imported refined petroleum to DPRK in violation of UN sanctions in late January 2018. IMO number: 5954061.

KPe.065 Name: KOREA SAMMA SHIPPING CO

A.k.a.: Korea Samma SHPG CO **F.k.a.:** na **Address:** Rakrang 3-dong, Rakrang-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** A DPRK-flagged tanker, SAM MA 2 owned by Korea Samma Shipping Company, conducted a ship-to-ship transfer of oil and fabricated documents in mid-October 2017, loading almost 1,600 metric tons of fuel oil in one transaction. The ship master was instructed to erase SAMMA SHIPPING and the Korean words found on the ship's seal and instead put "Hai Xin You 606" to mask its identity as a DPRK vessel. IMO number: 5145892.

KPe.066 Name: KOREA YUJONG SHIPPING CO LTD

A.k.a.: na **F.k.a.:** na **Address:** Puksong 2-dong, Pyongchon-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 **Other information:** Registered owner of the DPRK tanker YU JONG 2, which loaded 1,168 kiloliters of fuel oil on 19 November 2017 through a ship-to-ship transfer operation. Company Number IMO 5434358.

KPe.067 Name: KOTI CORP

A.k.a.: na **F.k.a.:** na **Address:** Panama City, Panama **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Ship manager and commercial manager of the Panama-flagged vessel KOTI, which conducted ship-to-ship transfers of likely petroleum product to the DPRK-flagged KUM UN SAN 3 on 9 December 2017. IMO number: 5982254.

KPe.068 Name: MYOHYANG SHIPPING CO

A.k.a.: na **F.k.a.:** na **Address:** Kumsong 3-dong, Mangyongdae-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022) **Other information:** Ship manager of DPRK oil products tanker YU SON, which is believed to have been involved in ship-to-ship transfer operations for oil. IMO number: 5988369.

KPe.069 Name: PAEKMA SHIPPING CO

A.k.a.: Care of First Oil JV Co Ltd **F.k.a.:** na **Address:** Jongbaek 1-dong, Rakrang-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 **Other information:** Registered owner of the DPRK tanker PAEK MA, which was involved in ship-to-ship transfer operations for oil in mid-January

2018.

KPe.070 Name: PHYONGCHON SHIPPING & MARINE

A.k.a.: PHYONGCHON SHIPPING AND MARINE **F.k.a.:** na **Address:** Otan-dong, Chung-guyok, Pyongyang, Democratic People's Republic of Korea **Listed on:** 30 Mar. 2018 (amended on 26 Jul. 2022)

Other information: Registered owner of DPRK tanker JI SONG 6, which is believed to have been involved in ship-to-ship transfer operations of oil in late January 2018. The company also owns vessels JI SONG 8 and WOORY STAR. IMO number: 5878561.

KPe.071 Name: PRO-GAIN GROUP CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 30 Mar. 2018 (amended on 8 Aug. 2018) **Other information:** Company owned or controlled by Tsang Yung Yuan and involved in illicit transfers of DPRK coal.

KPe.072 Name: SHANGHAI DONGFENG SHIPPING CO LTD

A.k.a.: na **F.k.a.:** na **Address:** Room 601, 433, Chifeng Lu, Hongkou Qu, Shanghai, 200083, China **Listed on:** 30 Mar. 2018 **Other information:** Registered owner, ship and commercial manager of the DONG FENG 6, a vessel that loaded coal at Hamhung, DPRK, on 11 July 2017 for export in violation of UN sanctions.

KPe.073 Name: SHEN ZHONG INTERNATIONAL SHIPPING

A.k.a.: 沈忠國際海運有限公司 **F.k.a.:** na **Address:** Unit 503, 5th Floor, Silvercord Tower 2, 30, Canton Road, Tsim Sha Tsui, Kowloon, Hong Kong, China **Listed on:** 30 Mar. 2018 **Other information:** Ship and commercial manager of HAO FAN 2 and HAO FAN 6, St Kitts-Nevis-flagged vessels. The HAO FAN 6 loaded coal at Nampo, DPRK, on 27 August 2017. HAO FAN 2 loaded DPRK coal at Nampo, DPRK, on 3 June 2017.

KPe.074 Name: WEIHAI WORLD-SHIPPING FREIGHT

A.k.a.: na **F.k.a.:** na **Address:** 419-201, Tongyi Lu, Huancui Qu, Weihai, Shandong, 264200, China **Listed on:** 30 Mar. 2018 (amended on 23 May 2018, 14 Sep. 2022) **Other information:** Ship and commercial manager of the XIN GUANG HAI, a vessel that on loaded coal at Taean, DPRK, on 27 October 2017 and had an ETA of 14 November 2017 to Cam Pha, Vietnam, but it did not arrive. IMO number: 5905801.

KPe.075 Name: YUK TUNG ENERGY PTE LTD

A.k.a.: na **F.k.a.:** na **Address:** 80 Raffles Place, #17-22 UOB Plaza, Singapore, 048624, Singapore **Listed on:** 30 Mar. 2018 (amended on 11 May 2020, 26 Jul. 2022) **Other information:** Ship manager and commercial manager of the YUK TUNG, which conducted ship-to-ship transfer of refined petroleum product. IMO number: 5987860.

1718 Designated Vessels List

#	Vessel Name		IMO number	Date of designation	Relevant sanctions measures				
					Paragraph 8 (d) of resolution 1718 (2006) and paragraph 12 of resolution 2270 (2016)	Paragraph 12 (a) of resolution 2321 (2016)	Paragraph 12 (d) of resolution 2321 (2016)	Paragraph 6 of resolution 2371 (2017) and paragraph 6 of resolution 2375 (2017)	Economic resources controlled or operated by Ocean Maritime Management (KPe.020)
1	1: AN SAN 1		7303803	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK tanker M/V AN SAN 1 was involved in ship-to-ship transfer operations, likely for oil, in late January 2018.							
2	1: ASIA BRIDGE 1		8916580	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V ASIA BRIDGE 1 loaded DPRK coal at Nampo, DPRK, on 22 October 2017 and transferred it to Cam Pha, Vietnam.							
3	1: BILLIONS NO. 18		9191773	28-Dec-17	na	na	na	Yes	na
	Other information	na							

4	1: Blue Nouvelle 2: Greenlight 3: Chong Bong		8909575	21-Jun-17	na	na	na	na	Yes
	Flag	1. Kiribati 2: Cambodia 3: Democratic People's Republic of Korea	MMSI: 1: 529734000 2: 515721000 3: 445114000 4: 445528000						
	Call Sign	1: T3NM2 2: XUJX6 3: HMXW							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	https://www.fleetmon.com/vessels/chongbong_8909575_15646/photos/14386/								
5	1: CHON MA SAN		8660313	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK vessel M/V CHON MA SAN was involved in ship-to-ship transfer operations for oil in mid-November 2017.							
6	1: CHON MYONG 1		8712362	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK oil tanker M/V CHON MYONG 1 conducted a ship-to-ship transfer, likely for oil, in late December 2017.							

7	1: Chong Chon Gang 2: Tong Hung San		7937317	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMZF 2: HMBL							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://marbnet.com/vessels/listing/tong-hung-san								
8	1: Chong Rim 2: Saebyol		8916293	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMYF7 2: HMAA							
	Type	Chemical Tanker							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	na								
9	1: DONG FENG 6		9008201	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V DONG FENG 6 loaded DPRK coal at Hamhung, DPRK, on 11 July 2017, for export in violation of UN sanctions.							

10	1: FAN KE		8914934	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V FAN KE loaded DPRK coal at Nampo, DPRK, in September/October 2017.							
11	1: HAO FAN 2		8747604	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V HAO FAN 2 loaded DPRK coal at Nampo, DPRK, on 3 June 2017, for export in violation of UN sanctions.							
12	1: HAO FAN 6		8628597 MMSI: 1: 341985000	03-Oct-17	na	na	na	Yes	na
	Other information	M/V HAO FAN 6 loaded DPRK coal at Nampo, DPRK, on 27 August 2017.		30-Mar-18	na	Yes	na	na	na
13	1: HAP JANG GANG 6		9066540	30-Mar-18	Yes	na	na	na	na
	Other information	DPRK cargo vessel M/V HAP JANG GANG 6 is owned by Hapjanggalang Shipping Corp and is believed to have been involved in illicit transfers of prohibited DPRK goods.							
	Designated as economic resources of	Hapjanggalang Shipping Corp (Kpe.058)							

14	1: Hoe Ryong		9041552	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445039000 2: 445150000						
	Call Sign	1: HMLM 2: HMBF							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/ships/ship.php?imo=9041552								
15	1: HUA FU		9020003	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V HUA FU loaded DPRK coal at Najin, DPRK, on 24 September 2017.							
16	1: Hwang Gum San 2 2: Hui Chon 3: Song Phyeong 7		8405270	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445468000 2: 445113000 3: 445554000						
	Call Sign	1: HMYK7 2: HMZI 3: HMZB7							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=2367725								

17	1: Hyok Sin 2: Ji Hye San 3: Ri Won 105		8018900	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445167000 2: 445128000 3: 445549000						
	Call Sign	1: HMZO 2: HMBN 3: HMZA8							
	Type	Bulk Carrier							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=1160915								
18	1: Jang Ja San Chong Nyon Ho 2: Songjin 3: Song Jin 4: Hongwon 88		8133530	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445121000 2: 445366000						
	Call Sign	1: HMBM 2: HMZE							
	Type	Bulk Carrier							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=2078682								
19	1: JI SONG 6		8898740	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK tanker M/V JI SONG 6 was involved in ship-to-ship transfer operations of oil in late January 2018.							

20	1: JI SONG 8		8503228	30-Mar-18	Yes	na	na	na	na
	Other information	DPRK cargo vessel M/V JI SONG 8 is owned by Phyongchon Shipping & Marine and is believed to have been involved in illicit transfers of prohibited DPRK goods.							
	Designated as economic resources of	Phyongchon Shipping & Marine (Kpe.070)							
21	1: JIE SHUN		8518780	03-Oct-17	na	na	na	Yes	na
	Other information	na MMSI: 1: 514569000							
22	1: JIN HYE		8518572	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V JIN HYE engaged in a ship-to-ship transfer with M/V CHON MA SAN on 16 December 2017.							
23	1: Jon Jin 2: Ryong Rim 3: Sin Pho 99		8018912	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMBI 2: HMYH 3: HMZB2							
	Type	Bulk Carrier							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
	Picture link	http://www.shipspotting.com/gallery/photo.php?lid=1274538							
MMSI: 1: 445168000 2: 445110000 3: 445546000									

24	1: KOTI		9417115	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V KOTI engaged in a ship-to-ship transfer, likely for oil, with M/V KUM UN SAN 3 on 9 December 2017.							
25	1: KUM UN SAN 3		8705539	16-Oct-18	na	Yes	na	Yes	na
	Other information	The DPRK oil tanker KUM UN SAN 3 engaged in a ship-to-ship transfer, likely for oil, with the M/V NEW REGENT on June 7, 2018.							
26	1: Mi Rim		8713471	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMMS							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	https://img3.fleetmon.com/thumbnails/mi-rim_8713471_27622.570x1140.jpg								

27	1: Mi Rim 2		9361407 MMSI: 1: 445716000 2: 445043000	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMLP							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	na								
28	1: MIN NING DE YOU 078		Does not exist	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V MIN NING DE YOU engaged in a ship-to-ship transfer, likely for oil, with M/V YU JONG 2 on 16 February 2018.							
29	1: NAM SAN 8		8122347	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK crude oil tanker M/V NAM SAN 8 is believed to have been involved in ship-to-ship transfer operations for oil.							
30	1: NEW REGENT		8312497	16-Oct-18	na	Yes	na	Yes	na
	Other information	The M/V NEW REGENT engaged in a ship-to-ship transfer, likely for oil, with DPRK oil tanker KUM UN SAN 3 on June 7, 2018.							

31	1: O Un Chong Nyon Ho 2: Hu Chang		8330815	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMAD 2: HMBJ							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016). Reported broken up 03/2016.							
Picture link	http://www.ships.lv/en/vessels/8330815-o_un_chong_nyon_ho.html								
32	1: PAEK MA		9066978	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK vessel M/V PAEK MA was involved in ship-to-ship transfer operations for oil in mid-January 2018.							
33	1: Petrel 1 2: Thae Pyong San		9009085	21-Jun-17	na	na	na	na	Yes
	Flag	1. Cambodia 2. Democratic People's Republic of Korea							
	Call Sign	1: XUJX5 2: HMXQ							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=2277702								

34	1: PETREL 8		9562233	03-Oct-17	na	na	na	Yes	na
	Other information	na	MMSI: 1: 620233000						
35	1: Pi Ryu Gang 2: Kang Gye		8829593	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445122000 2: 445106000						
	Call Sign	1: HMAK 2: HMAH							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=513641								
36	1: Po Thong Gang 2: O Rang 3: Song Phyang 1		8829555	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445127000 2: 445142000						
	Call Sign	1: HMZJ 2: HMBW							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=1389435								

37	1: Ra Nam 2		8625545 MMSI: 1: 445470000	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMMG							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=2280485								
38	1: Ra Nam 3 2: Ranam 3		9314650 MMSI: 1: 445024000	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMPQ							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://marinelike.com/en/vessels/9314650-ra_nam_3.html								

39	1: Rak Won 2: Se Pho 3: Buryong3		8819017	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMBC 2: HMZG 3: HMEG							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=1004903								
40	1: RUNG RA 2		9020534	28-Dec-17	na	na	na	Yes	na
	Other information	na							
41	1: RYE SONG GANG 1		7389704	28-Dec-17	na	na	na	Yes	na
	Other information	na							
42	1: Ryo Myong		8987333	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea							
	Call Sign	1: HMPP							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	na								

43	1: Ryong Gang 2 2: Tan Chon		7640378	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445225000 2: 445135000						
	Call Sign	1: HMZM 2: HMAI							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=405174								
44	1: Ryong Gun Bong 2: Chol Ryong 3: Pukchong 33		8606173	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People's Republic of Korea	MMSI: 1: 445268000 2: 445144000 3: 445548000						
	Call Sign	1: HMYJ 2: HMBR 3: HMZA5							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	http://www.shipspotting.com/gallery/photo.php?lid=1885102								
45	1: SAM JONG 1		8405311	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK merchant vessel M/V SAM JONG 1 was involved in ship-to-ship transfer operations of oil in late January 2018.							

46	1: SAM JONG 2		7408873	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK merchant vessel M/V SAM JONG 2 was involved in ship-to-ship transfer operations of oil in late January 2018.							
47	1: SAM MA 2		8106496	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK oil tanker M/V SAM MA 2 imported refined petroleum products in October, early November and mid-November 2017 through multiple ship-to-ship transfers.							
48	1: SHANG YUAN BAO		8126070	16-Oct-18	na	Yes	na	Yes	na
	Other information	The merchant vessel M/V SHANG YUAN BAO engaged in a ship-to-ship transfer, likely for oil, with UN-designated DPRK vessel M/V PAEK MA on May 18, 2018. The SHANG YUAN BAO also engaged in a ship-to-ship transfer, likely for oil, with the DPRK vessel MYONG RYU 1 on June 2, 2018.							

49	1: South Hill 2		8412467	21-Jun-17	na	na	na	na	Yes
	Flag	1. Sierra Leone							
	Call Sign	1: 9LY2539							
	Type	Bulk Carrier							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016). Reported broken up 17/01/2016.							
Picture link	https://www.vesseltracker.com/en/ShipPhotos/202767-South-Hill-2-8412467.html								
50	1: Tong Hung 1		8661575	21-Jun-17	na	na	na	na	Yes
	Flag	1. Democratic People’s Republic of Korea							
	Call Sign	1: HMYI							
	Type	General Cargo Ship							
	Other information	Listed as an economic resource controlled or operated by the designated company Ocean Maritime Management Company (OMM). Vessel subject to asset freeze – see paragraph 23 of resolution 2270 (2016).							
Picture link	na								
51	1: TONG SAN 2		8937675	03-Oct-17	na	na	na	Yes	na
	Other information	na							
			MMSI: 1: 445539000						

52	1: UL JI BONG 6		9114555	28-Dec-17	na	na	na	Yes	na
	Other information	na							
53	1: WAN HENG 11		8791667	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V WAN HENG 11 engaged in a ship-to-ship transfer, likely for oil, with M/V RYE SONG GANG 1 on 13 February 2018. Wan Heng 11, formerly a Belize-flagged vessel, is now operating as a DPRK flagged vessel named the KUMJINGANG3 or Kum Jin Gang 3.							
54	1: WOORY STAR		8408595	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK cargo vessel M/V WOORY STAR is believed to have been involved in illicit transfers of prohibited DPRK goods.							
55	1: XIN GUANG HAI		9004700	30-Mar-18	na	Yes	na	Yes	na
	Other information	Merchant vessel M/V XIN GUANG HAI loaded DPRK coal at Taaan, DPRK, on 27 October 2017 and transferred it to Port Klang, Malaysia, on 18 December 2017.							
56	1: YU JONG 2		8604917	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK oil tanker M/V YU JONG 2 was involved in-ship-to ship transfer operations for oil in November 2017. M/V YU JONG 2 was also involved in a ship-to-ship transfer operation, likely for oil, with M/V MIN NING DE YOU 078 on 16 February 2018.							

57	1: YU PHYONG 5		8605026	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK merchant vessel M/V YU PHYONG 5 imported refined petroleum products to Nampo, DPRK, on 29 November 2017 through a ship-to-ship transfer conducted on 26 November 2017.							
58	1: YU SON		8691702	30-Mar-18	na	na	Yes	Yes	na
	Other information	DPRK tanker M/V YU SON is believed to have been involved in ship-to-ship transfer operations for oil.							
59	1: YUK TUNG		9030591	30-Mar-18	na	Yes	na	Yes	na
	Other information	M/V YUK TUNG engaged in a ship-to-ship transfer, likely for oil, with M/V RYE SONG GANG in January 2018.							



The List established and maintained pursuant to Security Council res. 2231 (2015)

Generated on: 18 June 2023

"Generated on refers to the date on which the user accessed the list and not the last date of substantive update to the list. Information on the substantive list updates are provided on the Council / Committee's website."

Composition of the List

The list consists of the two sections specified below:

A. Individuals

B. Entities and other groups

Information about de-listing may be found at:

<https://www.un.org/securitycouncil/ombudsperson>(for res. 1267)

<https://www.un.org/securitycouncil/sanctions/delisting>(for other Committees)

<https://www.un.org/securitycouncil/content/2231/list>(for res. 2231)

A. Individuals

IRi.001 Name: 1: FEREIDOUN 2: ABBASI-DAVANI 3: na 4: na

Title: na **Designation:** Senior Ministry of Defence and Armed Forces Logistics (MODAFL) Scientist **DOB:** a) 1958 b) 1959 **POB:** Abadan, Iran (Islamic Republic of) **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** Has "links to the Institute of Applied Physics, working closely with Mohsen Fakhrizadeh-Mahabadi" (designated under IRi.016) [Old Reference # I.47.C.1].

IRi.003 Name: 1: AZIM 2: AGHAJANI 3: na 4: na

Title: na **Designation:** Member of the IRGC-Qods Force operating under the direction of Qods Force Commander, Major General Qasem Soleimani, who was designated by the UN Security Council in resolution 1747 (2007) **DOB:** na **POB:** na **Good quality a.k.a.:** Azim Adhajani; Azim Agha-Jani **Low quality a.k.a.:** na **Nationality:** Iran (Islamic Republic of) **Passport no:** a) 6620505, issued in Iran (Islamic Republic of) b) 9003213, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 18 Apr. 2012 (amended on 17 Dec. 2014) **Other information:** Facilitated a breach of paragraph 5 of resolution 1747 (2007) prohibiting the export of arms and related materiel from Iran. [Old Reference # I.AC.50.18.04.12.(1)]

IRi.004 Name: 1: ALI AKBAR 2: AHMADIAN 3: na 4: na

Title: na **Designation:** a) Vice Admiral b) Chief of IRGC Joint Staff **DOB:** 1961 **POB:** Kerman, Iran (Islamic Republic of) **Good quality a.k.a.:** Ali Akbar Ahmedian **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** Position changed. [Old Reference # I.47.D.2]

IRi.009 Name: 1: BAHMANYAR MORTEZA 2: BAHMANYAR 3: na 4: na

Title: na **Designation:** Head of Finance and Budget Department of the Aerospace Industries Organization (AIO). **DOB:** 31 Dec. 1952 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Iran **Passport no:** a) I0005159, issued in Iran b) 10005159, issued in Iran **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.37.D.4]

IRi.012 Name: 1: AHMAD VAHID 2: DASTJERDI 3: na 4: na

Title: na **Designation:** Head of the AIO **DOB:** 15 Jan. 1954 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** A0002987, issued in Iran **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** Served as Deputy Defense Minister 2009-10. [Old Reference # I.37.D.2]

IRi.013 Name: 1: AHMAD 2: DERAKHSHANDEH 3: na 4: na

Title: na **Designation:** Chairman and Managing Director of Bank Sepah, which provides support for the AIO and subordinates, including SHIG and SBIG, both of which were designated under resolution 1737 (2006). **DOB:** 11 Aug. 1956 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** 33 Hormozan Building, Pirozan St., Sharak Ghods, Tehran, Iran (Islamic Republic of) **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.C.8]

IRi.014 Name: 1: MOHAMMAD 2: ESLAMI 3: na 4: na

Title: Dr. **Designation:** Head of Iran's Defence Industries Training and Research Institute. **DOB:** na **POB:** na **Good quality a.k.a.:** Mohammad Islami; Mohamed Islami; Mohammed Islami **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 3 Mar. 2008 (amended on 17 Dec. 2014) **Other information:** Served as Deputy Defence Minister from 2012 to 2013. [Old Reference # I.03.I.6]

IRi.015 Name: 1: REZA-GHOLI 2: ESMAELI 3: na 4: na

Title: na **Designation:** Head of Trade and International Affairs Department of the AIO. **DOB:** 3 Apr. 1961 **POB:** na **Good quality a.k.a.:** Reza-Gholi Ismaili **Low quality a.k.a.:** na **Nationality:** na **Passport no:** A0002302, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.37.D.3]

IRi.016 Name: 1: MOHSEN 2: FAKHRIZADEH-MAHABADI 3: na 4: na

Title: na **Designation:** a) Senior MODAFL scientist b) Former head of the Physics Research Centre (PHRC) **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** a) A0009228 (Unconfirmed (likely Iran)) b) 4229533 (Unconfirmed (likely Iran)) **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** The IAEA have asked to interview him about the activities of the PHRC over the period he was head but Iran has refused. [Old Reference # I.47.C.2]

IRi.017 Name: 1: MOHAMMAD 2: HEJAZI 3: na 4: na

Title: na **Designation:** a) Brigadier General b) Commander of Bassij resistance force **DOB:** 1959 **POB:** Isfahan, Iran (Islamic Republic of) **Good quality a.k.a.:** Mohammed Hijazi **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.D.5]

IRi.018 Name: 1: MOHSEN 2: HOJATI 3: na 4: na

Title: na **Designation:** Head of Fajr Industrial Group, which is designated under resolution 1737 (2006) for its role in the ballistic missile programme. **DOB:** 28 Sep. 1955 **POB:** na **Good quality a.k.a.:** na **Low**

quality a.k.a.: na **Nationality:** na **Passport no:** G4506013, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.C.5]

IRi.020 Name: 1: MEHRDADA AKHLAGHI 2: KETABACHI 3: na 4: na
Title: na **Designation:** Head of the Shahid Bagheri Industrial Group (SBIG), which is designated under resolution 1737 (2006) for its role in the ballistic missile programme (designated under IRe.066). **DOB:** 10 Sep. 1958 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** A0030940, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.C.6]

IRi.022 Name: 1: NASER 2: MALEKI 3: na 4: na
Title: na **Designation:** a) Head of Shahid Hemmat Industrial Group (SHIG), which is designated under resolution 1737 (2006) for its role in Iran's ballistic missile programme (designated under IRe.067). b) MODAFL official overseeing work on the Shahab-3 ballistic missile programme, Iran's long range ballistic missile currently in service. **DOB:** 1960 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** A0003039, issued in Iran (Islamic Republic of) **National identification no:** 0035011785, issued in Iran (Islamic Republic of) **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.C.7]

IRi.026 Name: 1: MOHAMMAD REZA 2: NAQDI 3: na 4: na
Title: na **Designation:** a) Brigadier-General b) Former Deputy Chief of Armed Forces General Staff for Logistics and Industrial Research c) Head of State Anti-Smuggling Headquarters **DOB:** a) 11 Feb. 1949 b) 11 Feb. 1952 c) 11 Feb. 1953 d) 11 Feb. 1961 **POB:** a) Najaf, Iraq b) Tehran, Iran (Islamic Republic of) **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 3 Mar. 2008 (amended on 17 Dec. 2014) **Other information:** Engaged in efforts to get round the sanctions imposed by resolutions 1737 (2006) and 1747 (2007). [Old Reference # I.03.I.10]

IRi.027 Name: 1: MOHAMMAD MEHDI 2: NEJAD NOURI 3: na 4: na
Title: na **Designation:** a) Lieutenant General b) Rector of Malek Ashtar University of Defence Technology (chemistry department, affiliated to MODAFL, has conducted experiments on beryllium). **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** Deputy Minister of Science, Research and Technology. [Old Reference # I.37.C.7]

IRi.033 Name: 1: MORTEZA 2: REZAI 3: na 4: na
Title: na **Designation:** a) Brigadier General b) Deputy Commander of IRGC **DOB:** 1956 **POB:** na **Good quality a.k.a.:** Mortaza Rezaie; Mortaza Rezai; Morteza Rezai **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.D.1]

IRi.035 Name: 1: MORTEZA 2: SAFARI 3: na 4: na
Title: na **Designation:** a) Rear Admiral b) Commander of IRGC Navy **DOB:** na **POB:** na **Good quality a.k.a.:** Mortaza Safari; Morteza Saferi; Murtaza Saferi; Murtaza Safari **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference #I.47.D.4]

IRi.036 Name: 1: YAHYA RAHIM 2: SAFAVI 3: na 4: na
Title: na **Designation:** a) Major General b) Commander, IRGC (Pasdaran) **DOB:** 1952 **POB:** Isfahan, Iran (Islamic Republic of) **Good quality a.k.a.:** Yahya Raheem Safavi **Low quality a.k.a.:** na **Nationality:**

na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.37.E.1]

IRi.038 Name: 1: HOSEIN 2: SALIMI 3: na 4: na

Title: na **Designation:** a) General b) Commander of the Air Force, IRGC (Pasdaran) **DOB:** na **POB:** na **Good quality a.k.a.:** Husain Salimi; Hosain Salimi; Hussain Salimi; Hosein Saleemi; Husain Saleemi; Hosain Saleemi; Hussain Saleemi; Hossein Salimi; Hossein Saleemi **Low quality a.k.a.:** na **Nationality:** na **Passport no:** D08531177, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.37.D.1]

IRi.039 Name: 1: QASEM 2: SOLEIMANI 3: na 4: na

Title: na **Designation:** a) Brigadier General b) Commander of Qods force **DOB:** 11 Mar. 1957 **POB:** Qom, Iran (Islamic Republic of) **Good quality a.k.a.:** Qasim Soleimani; Qasem Sulaimani; Qasim Sulaimani; Qasim Sulaymani; Qasem Sulaymani; Kasim Soleimani; Kasim Sulaimani; Kasim Sulaymani **Low quality a.k.a.:** Haj Qasem; Haji Qassem; Sardar Soleimani **Nationality:** na **Passport no:** 008827, issued in Iran (Islamic Republic of) **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** Promoted to Major General, retaining his position as Commander of Qods force. [Old Reference # I.47.D.6]

IRi.041 Name: 1: ALI AKBAR 2: TABATABAEI 3: na 4: na

Title: na **Designation:** Member of the IRGC Qods Force operating under the direction of Qods Force Commander, Major General Qasem Soleimani who was designated by the UN Security Council in resolution 1747 (2007) (designated under IRi.039). **DOB:** 1967 **POB:** na **Good quality a.k.a.:** a) Sayed Akbar Tahmaesebi; Syed Akber Tahmaesebi b) Ali Akber Tabatabaei; Ali Akber Tahmaesebi; Ali Akbar Tahmaesebi **Low quality a.k.a.:** na **Nationality:** Iran (Islamic Republic of) **Passport no:** a) 9003213, issued in Iran / unknown b) 6620505, issued in Iran / unknown **National identification no:** na **Address:** na **Listed on:** 18 Apr. 2012 (amended on 17 Dec. 2014) **Other information:** Facilitated a breach of paragraph 5 of resolution 1747 (2007) prohibiting the export of arms and related materiel from Iran. [Old Reference # I.AC.50.18.04.12.(2)]

IRi.042 Name: 1: MOHAMMAD REZA 2: ZAHEDI 3: na 4: na

Title: na **Designation:** a) Brigadier General b) Commander of IRGC Ground Forces **DOB:** 1944 **POB:** Isfahan, Iran (Islamic Republic of) **Good quality a.k.a.:** Mohammad Reza Zahidi; Mohammad Raza Zahedi **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.D.3]

IRi.043 Name: 1: MOHAMMAD BAQER 2: ZOLQADR 3: na 4: na

Title: na **Designation:** a) General b) IRGC officer c) Deputy Interior Minister for Security Affairs **DOB:** na **POB:** na **Good quality a.k.a.:** Mohammad Bakr Zolqadr; Mohammad Bakr Zolkadr; Mohammad Baqer Zolqadir; Mohammad Baqer Zolqader **Low quality a.k.a.:** na **Nationality:** na **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** [Old Reference # I.47.D.7]

B. Entities and other groups

IRe.001 Name: 7TH OF TIR

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 (amended on 17 Dec. 2014) **Other information:** Subordinate of Defence Industries Organisation (DIO), widely recognized as being directly involved in the nuclear programme. [Old Reference #E.37.A.7]

IRe.002 Name: ABZAR BORESH KAVEH CO. (BK CO.)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 (amended on 17 Dec. 2014) **Other information:** Involved in the production of centrifuge components. [Old Reference # E.03.III.1]

IRe.003 Name: AMIN INDUSTRIAL COMPLEX

A.k.a.: **a)** Amin Industrial Compound **b)** Amin Industrial Company **F.k.a.:** na **Address:** **a)** P.O. Box 91735-549, Mashad, Iran (Islamic Republic of) **b)** Amin Industrial Estate, Khalage Rd., Seyedi District, Mashad, Iran (Islamic Republic of) **c)** Kaveh Complex, Khalaj Rd., Seyedi St., Mashad, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 (amended on 17 Dec. 2014) **Other information:** Sought temperature controllers which may be used in nuclear research and operational/production facilities. Amin Industrial Complex is owned or controlled by, or acts on behalf of, DIO, which was designated in resolution 1737 (2006). [Old Reference # E.29.I.1]

IRe.004 Name: AMMUNITION AND METALLURGY INDUSTRIES GROUP (AMIG)

A.k.a.: Ammunition Industries Group **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 (amended on 17 Dec. 2014) **Other information:** Controls 7th of Tir, which is designated under resolution 1737 (2006) for its role in Iran's centrifuge programme. AMIG is in turn owned and controlled by DIO, which is designated under resolution 1737 (2006). [Old Reference # E.47.A.1]

IRe.005 Name: ARMAMENT INDUSTRIES GROUP (AIG)

A.k.a.: na **F.k.a.:** na **Address:** **a)** Sepah Islam Road, Karaj Special Road Km 10, Iran (Islamic Republic of) **b)** Pasdaran Ave., Tehran, Iran (Islamic Republic of) **c)** P.O. Box 19585/777, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 (amended on 17 Dec. 2014) **Other information:** Manufacturers and services a variety of small arms and light weapons, including large- and medium-calibre guns and related technology. AIG conducts the majority of its procurement activity through Hadid Industries Complex. [Old Reference # E.29.I.2]

IRe.008 Name: BARZAGANI TEJARAT TAVANMAD SACCAL COMPANIES

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** A subsidiary of Saccal System companies, this company tried to purchase sensitive goods for an entity listed in resolution 1737 (2006). [Old Reference # E.03.III.2]

IRe.009 Name: BEHINEH TRADING CO.

A.k.a.: na **F.k.a.:** na **Address:** Tavakoli Building, Opposite of 15th Alley, Emam-Jomeh Street, Tehran, Iran (Islamic Republic of) **Listed on:** 18 Apr. 2012 **Other information:** An Iranian company that played a key role in Iran's illicit transfer of arms to West Africa and acted on behalf of the IRGC Qods Force, commanded by Major General Qasem Soleimani, designated by the UN Security Council in resolution 1747 (2007), as the shipper of the weapons consignment. (Additional Information: Telephone: 98-919-538-2305; Website: <http://www.behinehco.ir>) [Old Reference # E.AC.50.18.04.12]

IRe.010 Name: CRUISE MISSILE INDUSTRY GROUP

A.k.a.: Naval Defence Missile Industry Group **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Production and development of cruise missiles. Responsible for naval missiles including cruise missiles. [Old Reference # E.47.A.7]

IRe.011 Name: DEFENCE INDUSTRIES ORGANISATION (DIO)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Overarching MODAFL-controlled entity, some of whose subordinates have been involved in the centrifuge programme making components, and in the missile programme. [Old Reference # E.37.A.6]

IRe.012 Name: DEFENSE TECHNOLOGY AND SCIENCE RESEARCH CENTER (DTSRC)

A.k.a.: na **F.k.a.:** na **Address:** Pasdaran Av., PO Box 19585/777, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 (amended on 17 Dec. 2014) **Other information:** Owned or controlled by, or acts on behalf of, MODAFL, which oversees Iran's defence research and development, production, maintenance, exports and procurement. [Old Reference # E.29.I.3]

IRe.013 Name: DOOSTAN INTERNATIONAL COMPANY (DICO)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 (amended on 17 Dec. 2014) **Other information:** Supplies elements to Iran's ballistic missile programme. [Old Reference # E.29.I.4]

IRe.014 Name: ELECTRO SANAM COMPANY

A.k.a.: a) E. S. Co. b) E. X. Co. **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** AIO front-company, involved in the ballistic missile programme. [Old Reference # E.03.III.3]

IRe.016 Name: ETTEHAD TECHNICAL GROUP

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** AIO front-company, involved in the ballistic missile programme. [Old Reference # E.03.III.4]

IRe.017 Name: FAJR INDUSTRIAL GROUP

A.k.a.: na **F.k.a.:** Instrumentation Factory Plant **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Subordinate entity of AIO. [Old Reference # E.37.B.3]

IRe.018 Name: FARASAKHT INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** P.O. Box 83145-311, Kilometer 28, Esfahan-Tehran Freeway, Shahin Shahr, Esfahan, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, the Iran Aircraft Manufacturing Company, which in turn is owned or controlled by MODAFL. [Old Reference # E.29.I.5]

IRe.019 Name: FARAYAND TECHNIQUE

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Involved in centrifuge programme, identified in IAEA reports. [Old Reference # E.37.A.5]

IRe.020 Name: FATER INSTITUTE

A.k.a.: Faater Institute **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Khatam al-Anbiya (KAA) subsidiary. Fater has worked with foreign suppliers, likely on behalf of other KAA companies on IRGC projects in Iran. [Old Reference # E.29.II.1]

IRe.022 Name: GHARAGAHE SAZANDEGI GHAEM

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by KAA. [Old Reference # E.29.II.2]

IRe.023 Name: GHORB KARBALA

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by KAA. [Old Reference # E.29.II.3]

IRe.024 Name: GHORB NOOH

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by KAA. [Old Reference # E.29.II.4]

IRe.025 Name: HARA COMPANY

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by Ghorb Nooh. [Old Reference # E.29.II.5]

IRe.026 Name: IMENSAZAN CONSULTANT ENGINEERS INSTITUTE

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, KAA. [Old Reference # E.29.II.6]

IRe.027 Name: INDUSTRIAL FACTORIES OF PRECISION (IFP) MACHINERY

A.k.a.: Instrumentation Factories Plant **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** Used by AIO for some acquisition attempts. [Old Reference # E.03.III.5]

IRe.031 Name: JOZA INDUSTRIAL CO.

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** AIO front-company, involved in the ballistic missile programme. [Old Reference # E.03.III.7]

IRe.032 Name: KALA-ELECTRIC

A.k.a.: Kalaye Electric **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Provider for PFEP - Natanz. [Old Reference # E.37.A.3]

IRe.034 Name: KAVEH CUTTING TOOLS COMPANY

A.k.a.: na **F.k.a.:** na **Address:** a) 3rd Km of Khalaj Road, Seyyedi Street, Mashad, 91638, Iran (Islamic Republic of) b) Km 4 of Khalaj Road, End of Seyyedi Street, Mashad, Iran (Islamic Republic of) c) P.O. Box 91735-549, Mashad, Iran (Islamic Republic of) d) Khalaj Rd., End of Seyyedi Alley, Mashad, Iran (Islamic Republic of) e) Moqan St., Pasdaran St., Pasdaran Cross Rd., Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, DIO. [Old Reference # E.29.I.7]

IRe.036 Name: KHATAM AL-ANBIYA CONSTRUCTION HEADQUARTERS (KAA)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 (amended on 17 Dec. 2014) **Other information:** KAA is an IRGC-owned company involved in large scale civil and military construction projects and other engineering activities. It undertakes a significant amount of work on Passive Defense Organization projects. In particular, KAA subsidiaries were heavily involved in the construction of the uranium enrichment site at Qom/Fordow. [Old Reference # E.29.II.7]

IRe.037 Name: KHORASAN METALLURGY INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** Subsidiary of AMIG which depends on DIO. Involved in the production of centrifuges components. [Old Reference # E.03.III.8]

IRe.038 Name: M. BABAIE INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** P.O. Box 16535-76, Tehran, 16548, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Subordinate to Shahid Ahmad Kazemi Industries Group (formally the Air Defense Missile Industries Group) of Iran's Aerospace Industries Organization (AIO). AIO controls the missile organizations Shahid Hemmat Industrial Group (SHIG) and the Shahid Bakeri Industrial Group (SBIG), both of which were designated in resolution 1737 (2006). [Old Reference # E.29.I.8]

IRe.039 Name: MAKIN

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by or acting on behalf of KAA, and is a subsidiary of KAA. [Old Reference # E.29.II.8]

IRe.040 Name: MALEK ASHTAR UNIVERSITY

A.k.a.: na **F.k.a.:** na **Address:** Corner of Imam Ali Highway and Babaei Highway, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Subordinate of the DTRSC within MODAFL. This includes research groups previously falling under the Physics Research Center (PHRC). IAEA inspectors have not been allowed to interview staff or see documents under the control of this organization to resolve the outstanding issue of the possible military dimension to Iran's nuclear programme. [Old Reference # E.29.I.9]

IRe.042 Name: MINISTRY OF DEFENSE LOGISTICS EXPORT

A.k.a.: MODLEX **F.k.a.:** na **Address:** a) P.O. Box 16315-189, Tehran, Iran (Islamic Republic of) b) Located on the west side of Dabestan Street, Abbas Abad District, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** MODLEX sells Iranian-produced arms to customers around the world in contravention of resolution 1747 (2007), which prohibits Iran from selling arms or related materiel. [Old Reference # E.29.I.10]

IRe.043 Name: MIZAN MACHINERY MANUFACTURING

A.k.a.: 3MG **F.k.a.:** na **Address:** P.O. Box 16595-365, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, SHIG. [Old Reference # E.29.I.11]

IRe.045 Name: NIRU BATTERY MANUFACTURING COMPANY

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** Subsidiary of DIO. Its role is to manufacture power units for the Iranian military including missile systems. [Old Reference # E.03.III.9]

IRe.048 Name: OMRAN SAHEL

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by Ghorb Nooh. [Old Reference # E.29.II.9]

IRe.049 Name: ORIENTAL OIL KISH

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, KAA. [Old Reference # E.29.II.10]

IRe.050 Name: PARCHIN CHEMICAL INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Branch of DIO, which produces ammunition, explosives, as well as solid propellants for rockets and missiles. [Old Reference # E.47.A.4]

IRe.051 Name: PARS AVIATION SERVICES COMPANY

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Maintains various aircraft, including MI-171, used by IRGC Air Force. [Old Reference # E.47.B.2]

IRe.053 Name: PEJMAN INDUSTRIAL SERVICES CORPORATION

A.k.a.: na **F.k.a.:** na **Address:** P.O. Box 16785-195, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, SBIG. [Old Reference # E.29.I.14]

IRe.055 Name: QODS AERONAUTICS INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Produces unmanned aerial vehicles (UAVs), parachutes, para-gliders, para-motors, etc. IRGC has boasted of using these products as part of its asymmetric warfare doctrine. [Old Reference # E.47.B.1]

IRe.056 Name: RAH SAHEL

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acting on behalf of, KAA. [Old Reference # E.29.II.11]

IRe.057 Name: RAHAB ENGINEERING INSTITUTE

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acting on behalf of, KAA and is a subsidiary of KAA. [Old Reference # E.29.II.12]

IRe.058 Name: SABALAN COMPANY

A.k.a.: na **F.k.a.:** na **Address:** Damavand Tehran Highway, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Sabalan is a cover name for SHIG. [Old Reference # E.29.I.15]

IRe.059 Name: SAD IMPORT EXPORT COMPANY

A.k.a.: na **F.k.a.:** na **Address:** a) Haftom Tir Square, South Mofte Avenue, Tour Line No 3/1, Tehran, Iran (Islamic Republic of) b) P.O. Box 1584864813, Tehran, Iran (Islamic Republic of) **Listed on:** 20 Dec. 2012 (amended on 17 Dec. 2014) **Other information:** Assisted Parchin Chemical Industries and 7th of Tir Industries, designated in resolutions 1747 (2007) and 1737 (2006), in violating paragraph 5 of resolution 1747 (2007). [Old Reference # I.AC.50.20.12.12.(2)]

IRe.060 Name: SAFETY EQUIPMENT PROCUREMENT (SEP)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 3 Mar. 2008 **Other information:** AIO front-company, involved in the ballistic missile programme. [Old Reference # E.03.III.11]

IRe.061 Name: SAHAND ALUMINUM PARTS INDUSTRIAL COMPANY (SAPICO)

A.k.a.: na **F.k.a.:** na **Address:** Damavand Tehran Highway, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** SAPICO is a cover name for SHIG. [Old Reference # E.29.I.16]

IRe.062 Name: SAHEL CONSULTANT ENGINEERS

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by Ghorb Nooh. [Old Reference # E.29.II.13]

IRe.063 Name: SANAM INDUSTRIAL GROUP

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Subordinate to AIO, which has purchased equipment on AIO's behalf for the missile programme. [Old Reference # E.47.A.9]

IRe.064 Name: SEPANIR

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acting on behalf of, KAA. [Old Reference # E.29.II.14]

IRe.065 Name: SEPASAD ENGINEERING COMPANY

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acting on behalf of, KAA. [Old Reference # E.29.II.15]

IRe.066 Name: SHAHID BAGHERI INDUSTRIAL GROUP (SBIG)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Subordinate entity of AIO. [Old Reference # E.37.B.2]

IRe.067 Name: SHAHID HEMMAT INDUSTRIAL GROUP (SHIG)

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 23 Dec. 2006 **Other information:** Subordinate entity of AIO. [Old Reference # E.37.B.1]

IRe.068 Name: SHAHID KARRAZI INDUSTRIES

A.k.a.: na **F.k.a.:** na **Address:** Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, SBIG. [Old Reference # E.29.I.17]

IRe.069 Name: SHAHID SATTARI INDUSTRIES

A.k.a.: Shahid Sattari Group Equipment Industries **F.k.a.:** na **Address:** Southeast Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Owned or controlled by, or acts on behalf of, SBIG. [Old Reference # E.29.I.18]

IRe.070 Name: SHAHID SAYYADE SHIRAZI INDUSTRIES (SSSI)

A.k.a.: na **F.k.a.:** na **Address:** a) Next To Nirou Battery Mfg. Co, Shahid Babaii Expressway, Nobonyad Square, Tehran, Iran (Islamic Republic of) b) Pasdaran St., P.O. Box 16765, Tehran, 1835, Iran (Islamic Republic of) c) Babaei Highway - Next to Niru M.F.G, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** SSSI is owned or controlled by, or acts on behalf of, DIO. [Old Reference # E.29.I.19]

IRe.071 Name: SHO'A' AVIATION

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Produces micro-lights which IRGC has claimed it is using as part of its asymmetric warfare doctrine. [Old Reference # E.47.B.3]

IRe.073 Name: SPECIAL INDUSTRIES GROUP (SIG)

A.k.a.: na **F.k.a.:** na **Address:** Pasdaran Avenue, PO Box 19585/777, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Subordinate of DIO. [Old Reference # E.29.I.20]

IRe.075 Name: TIZ PARS

A.k.a.: na **F.k.a.:** na **Address:** Damavand Tehran Highway, Tehran, Iran (Islamic Republic of) **Listed on:** 9 Jun. 2010 **Other information:** Tiz Pars is a cover name for SHIG. Between April and July 2007, Tiz Pars attempted to procure a five axis laser welding and cutting machine, which could make a material contribution to Iran's missile programme, on behalf of SHIG. [Old Reference # E.29.I.21]

IRe.076 Name: YA MAHDI INDUSTRIES GROUP

A.k.a.: na **F.k.a.:** na **Address:** na **Listed on:** 24 Mar. 2007 **Other information:** Subordinate to AIO, which is involved in international purchases of missile equipment. [Old Reference # E.47.A.10]

IRe.077 Name: YAS AIR

A.k.a.: na **F.k.a.:** na **Address:** Mehrabad International Airport, Next to Terminal No. 6, Tehran, Iran (Islamic Republic of) **Listed on:** 20 Dec. 2012 **Other information:** Yas Air is the new name for Pars Air, a company that was owned by Pars Aviation Services Company, which in turn was designated by the United Nations Security Council in resolution 1747 (2007). Yas Air has assisted Pars Aviation Services Company, a United Nations-designated entity, in violating paragraph 5 of resolution 1747 (2007). [Old Reference # I.AC.50.20.12.12.(1)]

IRe.078 Name: YAZD METALLURGY INDUSTRIES (YMI)

A.k.a.: a) Yazd Ammunition Manufacturing and Metallurgy Industries b) Directorate of Yazd Ammunition and Metallurgy Industries **F.k.a.:** na **Address:** a) Pasdaran Avenue, next to Telecommunication Industry, Tehran, 16588, Iran b) Postal Box 89195/878, Yazd, Iran c) P.O. Box 89195-678, Yazd, Iran d) Km 5 of Taft Road, Yazd, Iran **Listed on:** 9 Jun. 2010 **Other information:** YMI is a subordinate of DIO. [Old Reference #E.29.I.22].